

**ORISSA HIGH COURT****FILING REPORT AS ON :21/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0009450/2023	BALI KARKARIA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MUNIGUDA /187 /2023 () //
2	BLAPL/0009451/2023	RITU RANJAN ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /332 /2023 () //
3	BLAPL/0009452/2023	JAYARAM MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /702 /2022 () //
4	BLAPL/0009453/2023	SANTANU KUMAR SAHU VS STATE OF ODISHA	NIRAKAR MAHAPATRA VS	KHUNTA /195 /2023 () //
5	BLAPL/0009454/2023	KHAGAPATI MALI @ DAMU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2021 () //
6	BLAPL/0009455/2023	PARSURAM LALIT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /34 /2023 () //
7	BLAPL/0009456/2023	S. SURENDRA DORA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUDANPUR RAMPUR /1 /2023 () //
8	BLAPL/0009457/2023	DALSHER SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
9	BLAPL/0009458/2023	A.HADU PATRO VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	BAIDYANATHPUR /140 /2022 () //
10	BLAPL/0009459/2023	ANIL DAS VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /3 /2020 () //
11	BLAPL/0009460/2023	BAPI @ DINABANDHU KHATEI VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /159 /2019 () //

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12	BLAPL/0009461/2023	SK. RAHEMAT VS STATE OF ODISHA	NIRANJAN BEHERA VS	KHAIRA /118 /2023 () //
13	BLAPL/0009462/2023	PINKU @ SAMPAD DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAGARH /117 /2023 () //
14	BLAPL/0009463/2023	KANHEI @ RAJESH KUMAR ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	CHANDRABHAGA MARINE /19 /2023 () //
15	BLAPL/0009464/2023	BARUNJIT SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /497 /2023 () //
16	BLAPL/0009465/2023	KALU @ MANISH AGARWAL VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	BARGARH /507 /2023 () //
17	BLAPL/0009466/2023	PUPUNI @ HIMANSU SEKHAR SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /220 /2023 () //
18	BLAPL/0009467/2023	ANAND SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	G.R.P.S.,SAMBALPUR /42 /2021 () //
19	BLAPL/0009468/2023	RAHUL BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /280 /2023 () //
20	BLAPL/0009469/2023	SK SONA @ SK SONU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /561 /2023 () //
21	BLAPL/0009470/2023	BISWAJEET JENA @ MUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAYAPALLI P.S. /124 /2023 () //
22	BLAPL/0009471/2023	RATI KHARA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /43 /2021 () //
23	BLAPL/0009472/2023	BHAGABAN PAL	JYOTIRMAYA SAHOO	KODALA /173 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009473/2023	MITU @ SUSANTA BEHERA	DEEPAK KU SAHOO	TANGI /218 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009474/2023	RAJA @ RAJIV NAYAK	BISHNU BRATA SINGH	SORO /395 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009475/2023	BIRENDRA KUMAR NAYAK	KHAGESWAR BEHERA	KODALA /371 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009476/2023	TASIM ALAM	AMULYA RATNA PANDA	RUGUDI /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009477/2023	SRIMANTA KUMAR MAJHI	AMULYA RATNA PANDA	ASTARANGA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009478/2023	BENNELA UMASHANKAR	BISWARANJAN DALAI	POTTANGI /57 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009479/2023	BIBEK SUNA	GOURI KUMAR RATH	HIRAKUD /111 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009480/2023	SHIBA @ RATRA BABA PADHAN	BHABANI PRASAD PRADHAN	SUBALAYA /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009481/2023	RAJOT PATRA @ RAJAT KUMAR PATRA	BISHNU PRASAD PRADHAN	MALKANGIRI /315 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009482/2023	CHANDAN MEHER	SIDHARTHA DAS	SAINTALA /183 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009483/2023	GOBARDHAN BESHRA @ LAKHAN BESRA	ARIJEET MISHRA	JAKHAPURA /144 /2022
		VS	VS	()

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35	BLAPL/0009484/2023	STATE OF ODISHA KANHEI NAYAK VS	RAKESH KUMAR MALLICK VS	// THAKURGARH /157 /2023 ()
36	BLAPL/0009485/2023	STATE OF ODISHA MADHUSUDEN PRADHAN VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /72 /2021 ()
37	BLAPL/0009486/2023	STATE OF ODISHA SURYA NARAYAN BISWAL VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /264 /2023 ()
38	BLAPL/0009487/2023	STATE OF ODISHA JITU SINGH VS	BRAJA MOHAN SARANGI VS	// BERHAMPUR /63 /2023 ()
39	BLAPL/0009488/2023	STATE OF ODISHA RAJOT PATRA @ RAJAT KUMAR PATRA VS	BISHNU PRASAD PRADHAN VS	// MALKANGIRI /349 /2023 ()
40	BLAPL/0009489/2023	STATE OF ODISHA HIMANSHU PATRA VS	SURYAKANTA DWIBEDI VS	// NIALI /271 /2023 ()
41	BLAPL/0009490/2023	STATE OF ODISHA RAJA @ RAJARAM MALLIK VS	ANIRUDHA DAS VS	// BINIKA /236 /2021 ()
42	BLAPL/0009491/2023	STATE OF ODISHA RANJITA MAJHI @ MADHUSMITA VS	DILLIP KUMAR MOHAPATRA VS	// KEONJHAR TOWN /208 /2022 ()
43	BLAPL/0009492/2023	STATE OF ODISHA SK. AZAD @ KUNA KHAN @ KUNA PATHAN VS	MILAN KANUNGO VS	// SARANAKUL /127 /2023 ()
44	BLAPL/0009493/2023	STATE OF ODISHA GOBIND KARALI VS	SAROJ KUMAR DASH VS	// BRAJARAJNAGAR /149 /2023 ()
45	BLAPL/0009494/2023	STATE OF ODISHA BALAKRISHNA KARADA VS	SRIKANTA MAHUNTA VS	// PADMAPUR /103 /2021 ()
		STATE OF ODISHA		//

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46	BLAPL/0009495/2023	DHARANIDHAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GRAM GANJAM /149 /2021 () //
47	BLAPL/0009496/2023	GANANATH PADHAN @ GANA PADHAN VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /360 /2022 () //
48	BLAPL/0009497/2023	RAM CHANDRA KHILLO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /94 /2021 () //
49	BLAPL/0009498/2023	ARUN KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /287 /2022 () //
50	BLAPL/0009499/2023	SRIKANTA BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //
51	BLAPL/0009500/2023	SANGRAM @ ASHOK RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /130 /2023 () //
52	BLAPL/0009501/2023	TABA MALLICK VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
53	BLAPL/0009502/2023	PRATAP PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
54	BLAPL/0009503/2023	BASISTHA KUMAR SAHU @ BASHISTA KUMAR SAHUKEDAR SANKAR SAHU VS STATE OF ODISHA	<del>VS</del> VS	BALIMI /162 /2022 () //
55	BLAPL/0009504/2023	SIBA PRASAD SAHOO VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 () //
56	BLAPL/0009505/2023	GYANENDRA BISWAL VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 () //
57	BLAPL/0009506/2023	RANGABATI DASH	PRIYA RANJAN MISHRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009507/2023	BABU @ BALU @ BALUKESWAR PARIDA	SAPAN KUMAR LENKA	NILGIRI /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009508/2023	RANJAN KUMAR MOHANTY	SAPAN KUMAR LENKA	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009509/2023	SWAGAT SAHOO @ SWAGAT KUMAR SAHOO	MANAS KUMAR CHAND	GADISAGADA /18 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009510/2023	MANOJ KUMAR PANDA	TUKUNA KUMAR MISHRA	EOW,BHUBANESWAR /9 /2023
		VS	VS	()
		STATE OF ODISHA (EOW)		//
62	BLAPL/0009511/2023	UTTAM MUNSHI	SIDHARTH PARIDA	//0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
63	BLAPL/0009512/2023	KIBRIA MANDAL	BIBEKANANDA MAHAPATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009513/2023	SATYAJIT NAYAK	BIBEKANANDA MAHAPATRA	KALINGA NAGAR /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009514/2023	B. TRINATH RAO	JYOTIRMAYA SAHOO	SONEPUR /181 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009515/2023	DUKHANASANA BHUE	ARUN KUMAR SAHU	RENGALI (SAMBALPUR) /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009516/2023	MOHAMMAD SUHEEL	T.N.MURTY	KORAPUT GRPS /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009517/2023	RAJAT MALLIK	DR. SIMANCHALLA RANJIT	LAKHANPUR /168 /2023
		VS	VS	()

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69	BLAPL/0009518/2023	STATE OF ODISHA PURASTAM BALABANTARAY VS	ACHYUTANANDA PATTANAİK VS	// / /0 ()
70	BLAPL/0009519/2023	STATE OF ODISHA RAJESH BEHERA VS	BHARAT JALLI VS	// BADAGADA /218 /2023 ()
71	BLAPL/0009520/2023	STATE OF ODISHA KAMAL LOCHAN ALANGA VS	MANORANJAN PADHY VS	// / /0 ()
72	BLAPL/0009521/2023	STATE OF ODISHA ALOK MAHAKUD VS	SK. ZAFARULLA VS	// MANAMUNDA /181 /2023 ()
73	BLAPL/0009522/2023	STATE OF ODISHA DHRUBA KHARA VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /19 /2023 ()
74	BLAPL/0009523/2023	STATE OF ODISHA RATHOD SRINIVAS @ R SRINIVAS VS	PRANAB KUMAR DAS VS	// MALKANGIRI /327 /2022 ()
75	BLAPL/0009524/2023	STATE OF ODISHA HEMANTA DIGAL VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
76	BLAPL/0009525/2023	STATE OF ODISHA ALOK PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
77	BLAPL/0009526/2023	STATE OF ODISHA RICHARD @ TUEL NAYAK VS	AKSHAYA KUMAR SAHOO VS	// TUMUDIBANDHA /90 /2022 ()
78	BLAPL/0009527/2023	STATE OF ODISHA JAGANNATH PRADHAN @ KALIA VS	DEEPAK RANJAN PARIDA VS	// NIKIRAI /220 /2023 ()
79	BLAPL/0009528/2023	STATE OF ODISHA PURNA CHANDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// NAYAPALLI P.S. /202 /2023 () //

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80	BLAPL/0009529/2023	SATISH KUMAR SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /116 /2023 () //
81	BLAPL/0009530/2023	HRUDA @ HRUDANANDA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /128 /2023 () //
82	BLAPL/0009531/2023	SANYASI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /42 /2023 () //
83	BLAPL/0009532/2023	PRASANNA KUMAR BAGH VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	KHAMAR /23 /2023 () //
84	BLAPL/0009533/2023	KALU @ KALIA @ KALI PRASAD ROULA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAGARH /118 /2023 () //
85	BLAPL/0009534/2023	RAJOT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MALKANGIRI /354 /2023 () //
86	BLAPL/0009535/2023	BIMAL ROUT VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR TOWN /239 /2023 () //
87	BLAPL/0009536/2023	CH. RAJESH KUMAR SUBUDHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	GOSANINUAGAM /212 /2023 () //
88	BLAPL/0009537/2023	CHIKU @ CHINMAYA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	SINGLA /108 /2023 () //
89	BLAPL/0009538/2023	BALARAM MUNDA @ BADRAM MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JAMDA PS /81 /2021 () //
90	BLAPL/0009539/2023	JYOTIRANJAN BEHERA @ MUNA @ SANJAY VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SAHADEV KHUNTA /240 /2023 () //
91	BLAPL/0009540/2023	PANA @ SANJAY DANSENA	BHARAT BHUSAN ROUSTRAY	BIJEPUR /77 /2021



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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0009541/2023	HARSH KUMAR	SIDHARTHA DAS	NAYAPALLI P.S. /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	CMAPL/0000609/2023	SHAKUNTALA JENA	ADV.	//
		VS	VS	()
		SOUMENDRA PRIYADARSHI, COMMNR. OF POLICE, BBSR AND CUTTACK		//
94	CMAPL/0000610/2023	NILAMANI PANDA	ADV	//
		VS	VS	()
		UNION OF INDIA		//
95	CMAPL/0000611/2023	DR. MANMOHAN MOHANTY	JYOTI PATNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
96	CMAPL/0000612/2023	TARUN KUMAR MISHRA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
97	CMAPL/0000613/2023	SUCHISMITA BHUYAN	ADV.	//
		VS	VS	()
		NIRMALA CHANDRA PARIMAMANIK		//
98	CMAPL/0000614/2023	NARASINGHA BISOI	ADV	//
		VS	VS	()
		UNION OF INDIA		//
99	CMP/0000936/2023	KISHORE KUMAR SOMAIYA @ SOMAYA	AKASH KUMAR PATTJOSHI	//
		VS	VS	()
		MEMORIAL FINANCE AND INVESTMENT INDIA LTD.		//
100	CMP/0000937/2023	PRAVABINI PATRA	MAHESWAR MOHANTY	//
		VS	VS	()
		KARTIK CHANDRA THATOI		//
101	CMP/0000938/2023	ABHIRAM PANI	SUBHENDU KUMAR NAYAK	//
		VS	VS	()
		HARA DIBYA		//
102	CMP/0000939/2023	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD., BBSR	BISHREE MISHRA	//
		VS	VS	()

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103	CMP/0000940/2023	M/S MAA SARALA DISTRIBUTORS, JAGATSINGHPUR BAIDHAR PANIGRAHI VS PREADEEP KUMAR PARIDA	DURGA PRASAD PRADHAN VS	// // 0 //
104	CMP/0000941/2023	HIRADAS MAHANTA VS PADMALOCHAN MAHANANDA	S.C.MEKAP VS	// 0 //
105	CMP/0000942/2023	AKSHAYA KUMAR SWAIN VS BINAYAK ACHARAYA	PRASANTA KUMAR SAHOO VS	// 0 //
106	CMP/0000943/2023	ROURKELA MINING AREA TRUCK AND TIPPERS OWNERS ASSOCIATION, SUNDARGARH VS BIRAJ MOHAN BISWAL	DIPAK KISSORADHYAN, SUNDARGARH VS	// 0 //
107	CMP/0000944/2023	DEBA SHANKAR PADHY VS SURENDRA NATH PANDA	JAGAJIBAN PRADHAN VS	// 0 //
108	CMP/0000945/2023	KABITA SAHU VS BHAGAWATI SAHU @ SA	DINESH KUMAR MOHANTY VS	// 0 //
109	CMP/0000946/2023	PARAMESWAR PRADHAN VS SUJIT KUMAR PRADHAN	AKASH KUMAR PATAJOSHI VS	// 0 //
110	CONTC/0006130/2023	HARE KRISHNA PRADHAN VS MS. P. ANVESHA REDDY, COLLECTOR-CUM-ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, KALAHANDI	AKASH KUMAR PATTJOSHI VS	// 0 //
111	CONTC/0006131/2023	RANAJIT KUMAR DEY VS S.K.LOHANI, SECY. TO GOVT., PR AND DW DEPT.	ADV VS	// 0 //
112	CONTC/0006132/2023	ASHOKARANI MISHRA VS SHALINI PANDIT, COMNR. CUM SECY. TO GOVT., HEALTH AND F.W. DEPT.	MANAS PATI VS	// 0 //
113	CONTC/0006133/2023	ANUPAMA DASH VS K. SUDARSHAN CHAKRAVARTHY, COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA	SABYASACHI PANDA VS	// 0 //

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114	CONTC/0006134/2023	MANASI SINHA VS AMBAR KAR, C.D.O. CUM E.O., ZILLA PARISHAD, CUTTACK	ADV. VS	// 0
115	CONTC/0006135/2023	BIJAYA KUMAR PANDA VS ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVLOPMENT DEPT.	JYOTIRMAY GUPTA VS	// 0
116	CONTC/0006136/2023	BHARAT CHANDRA DASBABU VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, SECHA SADAN, ODISHA	JYOTIRMAY GUPTA VS	// 0
117	CONTC/0006137/2023	SIBA NARAYAN PATTANAİK VS DIBYA JYOTI PARIDA, I.A.S.	ADV VS	// 0
118	CONTC/0006138/2023	BHAGABAN BEHERA VS PRADEEP KUMAR JENA, IAS	RAMA KRISHNA BISOI VS	// 0
119	CONTC/0006139/2023	MILAN KUMAR BEHERA VS DR. BIJAY KETAN UPADHAYA, I.A.S.	ADV VS	// 0
120	CONTC/0006140/2023	SRIKANT KUMAR MOHAPATRA VS DIYA JYOTI PARIDA, I.A.S.	ADV VS	// 0
121	CONTC/0006141/2023	TANKADHAR NAIK VS SRIKANT KUMAR TARAI, I.A.S.	ADV VS	// 0
122	CONTC/0006142/2023	DHARANIDHAR DAS VS ASWATHY S., I.A.S.	ADV VS	// 0
123	CONTC/0006143/2023	DEBASIS MOHANTY VS USHA PADHEE, I.A.S.	ADV. VS	// 0
124	CONTC/0006144/2023	RAJASHREE MISHRA VS SUBHALAXMI NAYAK, DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV VS	// 0
125	CONTC/0006145/2023	SUSANTA KUMAR MOHANTY	ADV.	//

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		VS	VS	0
126	CONTC/0006146/2023	USHA PADHEE, I.A.S. BHIMASEN DAS	ADV	//
		VS	VS	0
127	CONTC/0006147/2023	ARAVIND AGRAWAL, I.A.S. SUBHRANSU SEKHAR PATTANAIK	ADV	//
		VS	VS	0
128	CONTC/0006148/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIRONMENT DEPT. RABINARAYAN NAYAK	ADV	//
		VS	VS	0
129	CONTC/0006149/2023	ANU GARG, I.A.S. BINOD BIHARI PATTNAIK	ADV	//
		VS	VS	0
130	CONTC/0006150/2023	ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPT. SARBESWAR PATTNAIK	SATYABRATA MOHANTY	//
		VS	VS	0
131	CONTC/0006151/2023	ASWATHY, S., CMNR. CUM SECY., S AND ME DEPT. BISHNU MOHAN NAYAK	ADV	//
		VS	VS	0
132	CONTC/0006152/2023	S.ASWASTI S, I.A.S. KAMALA NAYAK	AJAYA KUMAR ROUT	//
		VS	VS	0
133	CONTC/0006153/2023	PRASHANTA MOHARANA, TAHASILDAR, KHAIRA RANJITA ACHARYA	ADV.	//
		VS	VS	0
134	CONTC/0006154/2023	NITYANANDA SETHI, ADDL. TAHASILDAR I.C., KARANJIA DAYANIDHI SAHOO	ADV	//
		VS	VS	0
135	CONTC/0006155/2023	SATYABRATA SAHU, I.A.S. TARANISEN SINGH	ADV	//
		VS	VS	0
136	CONTC/0006156/2023	ASWATHY S, I.A.S. DR. SATYAPRIYA DASH	ADV	//
		VS	VS	0

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137	CONTC/0006157/2023	SURESH KUMAR VAISHISHTH, PRINCIPAL SECY., FISHERIES AND ANIMAL RESOURCES DEPT. NABA KISHORE NANDA VS	MRUTYUNJAY PAGAL VS	// // 0
138	CONTC/0006158/2023	RAJASHREE PATTANAK, DISTRICT EDUCATION OFFICER, NAYAGARH A.DURGA RAO VS	ADV VS	// // 0
139	CONTC/0006159/2023	JADUNATH SETHI, CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. GOPEE RANJAN NATH VS	ADV VS	// // 0
140	CONTC/0006160/2023	ASWATHY S., I.A.S. DAMBARU KHORA VS	ADV VS	// // 0
141	CONTC/0006161/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. JUDHISTIRA SAHOO VS	ADV VS	// // 0
142	CONTC/0006162/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. TRAILOKYANATH BEURA VS	ADV VS	// // 0
143	CONTC/0006163/2023	SATYABRATA SAHOO, IAS DEBENDRA KUMAR NAYAK VS	ADV VS	// // 0
144	CONTC/0006164/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. BHASKAR BHUYAN VS	ADV VS	// // 0
145	CONTC/0006165/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. BALARAM CHRISTIAN VS	ADV VS	// // 0
146	CONTC/0006166/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. BANCHHANIDHI BISOI VS	ADV VS	// // 0
147	CONTC/0006167/2023	BHAKTA CHARAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT. KHUDIRAM JENA VS	ADV. VS	// // 0
		ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.		//

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148	CONTC/0006168/2023	BABAJI CHARAN ROUT VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
149	CONTC/0006169/2023	RANJIT KUMAR JENA VS DR. AUROBINDA BEHERA, IAS	ADV. VS	// 0 //
150	CONTC/0006170/2023	BABULAL SI VS ASWATHY S., IAS	ADV. VS	// 0 //
151	CONTC/0006171/2023	BENUDHAR SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
152	CONTC/0006172/2023	PRAMOD KUMAR MOHAPATRA VS PRAFULLA KUMAR MALLICK	ADV. VS	// 0 //
153	CONTC/0006173/2023	KARUNAKAR BEHERA VS ANU GARG, IAS	ADV. VS	// 0 //
154	CONTC/0006174/2023	PRABHAT KUMAR SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
155	CONTC/0006175/2023	PRAVAKAR ROUT VS ANU GARG, IAS	ADV. VS	// 0 //
156	CONTC/0006176/2023	HARAMOHAN MISHRA VS ANU GARG, IAS	ADV. VS	// 0 //
157	CONTC/0006177/2023	KHETRABAS MISHRA VS ANU GARG, IAS	ADV. VS	// 0 //
158	CONTC/0006178/2023	PABITRA MOHAN MISHRA VS ANU GARG, IAS	ADV. VS	// 0 //
159	CONTC/0006179/2023	BANSIDHAR SAMAL	ADV.	//

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		VS	VS	0
160	CONTC/0006180/2023	ANU GARG,IAS RAMESH CHANDRA MISHRA	ADV.	//
		VS	VS	0
161	CONTC/0006181/2023	ANU GARG,IAS HARSA KUMAR SAMAL	ADV.	//
		VS	VS	0
162	CONTC/0006182/2023	ANU GARG,IAS HARIHAR BEHERA	ADV.	//
		VS	VS	0
163	CONTC/0006183/2023	ANU GARG,IAS SURENDRANATH PANDA	ADV.	//
		VS	VS	0
164	CONTC/0006184/2023	ANU GARG,IAS BIBHUTI BHUSAN MALLIK	ADV.	//
		VS	VS	0
165	CONTC/0006185/2023	ANU GARG,IAS DILLIP KUMAR DALEI	ADV.	//
		VS	VS	0
166	CONTC/0006186/2023	ANU GARG,IAS PRAHALLAD CHANDRA DAS	RAMESH CHANDRA BEHERA	//
		VS	VS	0
167	CONTC/0006187/2023	RAJ KISHORE BEHERA,EXEC. ENGNR.,UPPER INDRABATI RIGHT CANAL,DIVISION NO.I SADASIV SWAIN	SIDHARTH PARIDA	//
		VS	VS	0
168	CONTC/0006188/2023	TAHASILDAR,BBSR JAGABANDHU NAYAK	ADV.	//
		VS	VS	0
169	CONTC/0006189/2023	ARAVIND AGARWAL,IAS HRUDANANDA NAYAK	ADV.	//
		VS	VS	0
170	CONTC/0006190/2023	ARAVIND AGARWAL,IAS ABHIMANYU NAYAK	ADV.	//
		VS	VS	0

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171	CONTC/0006191/2023	ARAVIND AGARWAL,IAS RITA@REETA DAS VS	ADV. VS	// // 0
172	CONTC/0006192/2023	SAMIR CHANDRA DE,EXEC. ENGNR.,RWS AND S DIVISION MOHAN BEHERA VS	SABITA RANJAN PATNAIK VS	// // 0
173	CONTC/0006193/2023	AMRIT RUTURAJ,COLLECTOR,KENDRAPARA SANTOSH KUMAR DAS VS	ADV. VS	// // 0
174	CONTC/0006194/2023	DEBENDRA KUMAR MALLICK,OPS BALIYAR BADI VS	ADV. VS	// // 0
175	CONTC/0006195/2023	ASWATHY S.,IAS SANJAY KUMAR ROUT VS	ADV VS	// // 0
176	CONTC/0006196/2023	MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALPADA SUCHITRA JENA VS	ADV. VS	// // 0
177	CONTC/0006197/2023	ASWATHY S.,IAS BALAKRUSHNA DASH SHARMA SANSKRIT MAHAVIDYALAYA, BHADRAK VS	ADV. VS	// // 0
178	CONTC/0006198/2023	ARAVIND AGARAWAL,IAS AZEEMUDDIN KHAN VS	SK. ZAFARULLA VS	// // 0
179	CONTC/0006199/2023	ROOPA ROSHAN SAHOO,COMMNR. CUM SECY.,S.T AND S.C DEVELOPMENT DEPT. SUDHIR KUMAR PATTANAİK @ PATTANAYAK VS	ADV. VS	// // 0
180	CONTC/0006200/2023	ASHISH THAKARE,COLLECTOR CUM D.M.,KEONJHAR ARJUNA DASH VS	ADV. VS	// // 0
181	CONTC/0006201/2023	ASWATHY S.,IAS KUSASAN RANA VS	ADV. VS	// // 0
		ASWATHY S.,IAS		//



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182	CONTC/0006202/2023	NATABAR MONTRY VS ASWATHY S.,IAS	ADV. VS	// ()
183	CONTC/0006203/2023	HRUDANANDA PAHULEI VS ASWATHY S.,IAS	ADV. VS	// ()
184	CONTC/0006204/2023	CHITTARANJAN PANIGRAHI VS ASWATHY S.,IAS	ADV. VS	// ()
185	CONTC/0006205/2023	JAHURUDDIN KHAN VS SUSNTA KUMAR DASH,DIRECTOR,SECONDARY EDU.,ODISHA	ADV. VS	// ()
186	CONTC/0006206/2023	RABI NARAYAN PATI VS ASWATHY S.,IAS	ADV. VS	// ()
187	CRLA/0000930/2023	PARSURAM PAN VS STATE OF ODISHA(VIG.)	PRASANA KUMAR PANI VS	SAMBALPUR VIGILANCE /12 /2012 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000033/2012
188	CRLA/0000931/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /407 /2022 ()
189	CRLA/0000932/2023	LABARA KUMURA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /78 /2021 ()
190	CRLA/0000933/2023	KISHORE BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	DASPALLA /185 /2023 ()
191	CRLA/0000934/2023	SAGAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /8 /2016 ()
192	CRLA/0000935/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	PITAMBAR JENA VS	CHANDRASEKHARPUR /402 /2020 ()
193	CRLA/0000936/2023	ANIL KUMAR MOHANTA	RAJENDRA KUMAR PANIGRAHI	PATNA /192 /2021

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		VS	VS	()
194	CRLA/0000937/2023	STATE OF ODISHA MD.GOLU@MD. GULJAR KHAN	BISWAJIT NAYAK	// RAIBAGA /35 /2015
		VS	VS	()
195	CRLMA/0000329/2023	STATE OF ODISHA JITENDRIYA BAG	ARIJEET MISHRA	// KORAPUT TOWN /291 /2022
		VS	VS	()
196	CRLMA/0000330/2023	STATE OF ORISSA RAJIV DUBEY	adv.	// NAYAPALLI P.S. /292 /2008
		VS	VS	()
197	CRLMA/0000331/2023	STATE OF ORISSA HUKUM@HUKUMCHAND AGRAWAL	ADV.	// / /0
		VS	VS	()
198	CRLMA/0000332/2023	STATE OF ODISHA MAGI@MAGUNI MALIK	ADV.	// / /0
		VS	VS	()
199	CRLMA/0000333/2023	STATE OF ODISHA KAILAS GURU	ADV.	// / /0
		VS	VS	()
200	CRLMA/0000334/2023	STATE OF ODISHA VISHAL PRADHAN	SOSMNATH SATPATHY	// PURIGHAT /116 /2023
		VS	VS	()
201	CRLMC/0003720/2023	STATE OF ODISHA DR. HEMANTA KUMAR MAHARANA	BIKASH KUMAR KUND	// JAJPUR TOWN /163 /2022
		VS	VS	()
202	CRLMC/0003721/2023	STATE OF ODISHA LACHHABAN NAHAK@LACHHABAN NAIK	SAMBHRAM DAS	// MAHILA P.S.(BBSR) /24 /2017
		VS	VS	()
203	CRLMC/0003722/2023	STATE OF ODISHA DHOLA @ DEBENDRA PATSANI	KABIRAJ PRADHAN	// KHURDA P.S. /226 /2019
		VS	VS	()
204	CRLMC/0003723/2023	STATE OF ODISHA SANJAY KU. KAR@KARA	PARTHA SARATHI NAYAK	// MOHANA /48 /2020
		VS	VS	J.M.F.C,MOHANA(Gajapati )

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205	CRLMC/0003724/2023	STATE OF ODISHA GOLEKHA BIHARI DAS VS PANCHEI@NIRASHI KHATUA	ARABINDA TRIPATHY VS	GR/0000054/2020 / /0 ()
206	CRLMC/0003725/2023	GOBINDA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /12 /2015 () / /
207	CRLMC/0003726/2023	G. NILU REDDY @ G. NILAMADHAB REDDY VS STATE OF ORISSA	S.S.RAY (2) VS	GANGAPUR (ASKA) /63 /2015 () / /
208	CRLMC/0003727/2023	PREM KUMAR SAH VS STATE OF ODISHA	RAJESHKUMAR MOHAPATRA VS	/ /0 () / /
209	CRLMC/0003728/2023	SANTOSH KUMAR BHOI @ SANTOSH BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUREIKELA /9 /1997 () / /
210	CRLMC/0003729/2023	SITIKANTHA MOHANTY VS STATE OF ODISHA	SUJIT KUMAR BISWAL VS	MAHILA P.S. BUXIBAZAR /142 /2022 () / /
211	CRLMC/0003730/2023	MITU@TRINATH BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DARGHA BAZAR /71 /2014 () / /
212	CRLMC/0003731/2023	BISWA RANJAN BEHERA VS REPUBLIC OF INDIA, (C.B.I)	CHITTARANJAN SWAIN VS	/ /0 () / /
213	CRLMC/0003732/2023	DWARIKA PRASAD SATPATHY VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	PURUNAKATAK /69 /2022 () / /
214	CRLMC/0003733/2023	SANJIB KUMAR PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHURDA P.S. /126 /2018 () / /
215	CRLMC/0003734/2023	GANESH DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /242 /2022 () / /

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216	CRLMC/0003735/2023	HEMALATA JENA VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	PURIGHAT /136 /2022 () //
217	CRLMC/0003736/2023	NARAYAN NAIK VS STATE OF ORISSA	LAMBODOR ACHARI VS	BHANJANAGAR /161 /2014 () //
218	CRLMC/0003737/2023	BRAJA KISHORE BEHERA VS STATE OF ORISSA	ANIRUDHA DAS VS	KAMAKHYANAGAR /128 /2017 () //
219	CRLMC/0003738/2023	ALISHA CHHATOI VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATKURA /252 /2018 () //
220	CRLMC/0003739/2023	BHABAGRAHI PRATHIARY VS STATE OF ODISHA	DEBABRATA DASH VS	BADACHANA /192 /2008 () //
221	CRLMC/0003740/2023	BHABAGRAHI PRATHIARY VS STATE OF ODISHA	DEBABRATA DASH VS	/ /0 () //
222	CRLMC/0003741/2023	GAJAPATI SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /38 /2021 () //
223	CRLMC/0003742/2023	SOPHALI RANJAN SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //
224	CRLMC/0003743/2023	MONALISHA NAYAK VS BHANUPRATAP MOHARANA	RAMAKANTA NAYAK VS	/ /0 () //
225	CRLMC/0003744/2023	MD. RASHID VS STATE OF ORISSA	BIKRAM KESHARI BAL VS	PADAMPUR /18 /2021 () //
226	CRLMC/0003745/2023	ROHITKUMAR YADAV @ ROHIT RAY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /296 /2022 () //
227	CRLMC/0003746/2023	BABULAL PAREEK	SATYAPADA SHARMA	MAHILA PS,SEC-3,ROURKELA /1 /2021

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMC/0003747/2023	RENU NAIK	SUBODH KUMAR MOHANTY	DASPALLA /116 /2022
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMC/0003748/2023	GYANENDRA KUMAR PRADHAN @ GYANENDRA	SATYA RANJAN MULIA	JARAPADA /125 /2004
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMC/0003749/2023	RAJESH KUMAR NAYAK	ASHWINI KUMAR DAS	BANARAPAL /217 /2022
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMC/0003750/2023	AKHILA KUMAR PATTNAIK	DEBA KUMAR RATH	NUAGAON /19 /2003
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMC/0003751/2023	RASHMI REKHA SATAPATHY	SATYA RANJAN MULIA	KAMAKHYANAGAR /237 /2018
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMC/0003752/2023	RAMAKANTA BHAL	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMC/0003753/2023	DURGA PRASAD MISRA	PRATIK DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMC/0003754/2023	RAJESH MARTHA	JAYADEB BEHERA	BANAPUR P.S. /459 /2022
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMC/0003755/2023	UPENDRA NATH MISHRA	PRATIK DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMC/0003756/2023	BIKASH CHANDRA PATTNAIK	GANESH PRASAD SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMC/0003757/2023	BAIKUNTHA NATH PATNAIK	PRATIK DASH	/ /0
		VS	VS	()

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239	CRLMC/0003758/2023	STATE OF ODISHA KALI PRASAD MISHRA VS	PRATIK DASH VS	// / /0 ()
240	CRLMC/0003759/2023	STATE OF ODISHA ADITYA KUMAR SAHOO VS	AKSHAYA KUMAR SAHOO VS	// EOW,BHUBANESWAR /8 /2023 ()
241	CRLMC/0003760/2023	STATE OF ODISHA SANJAYA BEHERA VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /23 /2012 ()
242	CRLMC/0003761/2023	STATE OF ODISHA PRASANTA KUMAR MAHAPATRA VS	BISHNU PPRASAD PRADHAN VS	// BANAPUR P.S. /58 /2010 ()
243	CRLMC/0003762/2023	STATE OF ODISHA DILLIP KUMAR JENA VS	SK. ZAFARULLA VS	// DHARMASALA /29 /2021 ()
244	CRLMC/0003763/2023	STATE OF ODISHA ASHA DEVI GUPTA VS	SUDEEP KUMAR SARANGI VS	// BARGAON /104 /2022 ()
245	CRLMC/0003764/2023	STATE OF ODISHA D. RAJESH KUMAR VS	BHARAT BHUSAN ROURTRAY VS	// RAIRAKHOL /40 /2017 ()
246	CRLMC/0003765/2023	STATE OF ODISHA MAHESWAR MALLICK @ MAHI VS	BHARAT BHUSAN ROURTRAY VS	// BARAMBA /297 /2022 ()
247	CRLMC/0003766/2023	STATE OF ODISHA BABUNA @ NARAYAN BARIK VS	GYANA RANJAN DHAL VS	// BALIANTA P.S. /114 /2022 ()
248	CRLMC/0003767/2023	STATE OF ODISHA RUPESH KUMAR GUPTA VS	SUDEEP KUMAR SARANGIS VS	// BARGAON /104 /2022 ()
249	CRLMC/0003768/2023	STATE OF ODISHA SAGAR SAHU VS	PRANAB KUMAR PASAYAT VS	// / /0 ()
		STATE OF ODISHA		//

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250	CRLMC/0003769/2023	RANJAN KUMAR ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	AINTHAPALI /284 /2012 () //
251	CRLMC/0003770/2023	SUDAMA SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HATIBARI /47 /2015 () //
252	CRLMC/0003771/2023	MD. JAVEED VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 () //
253	CRLMC/0003772/2023	GYAN JYOTI MOHAPATRA VS STATE OF ODISHA	SATYABRATA DASH VS	BALIAPANDA /104 /2023 () //
254	CRLMC/0003773/2023	NITYANANDA MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BRAHMAGIRI /45 /2014 () //
255	CRLMC/0003774/2023	RABINDRA KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /115 /2023 () //
256	CRLMP/0001650/2023	MANAS KUMAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //
257	CRLMP/0001651/2023	MANJULATA SAHOO VS DIRECTOR GENERAL OF POLICE, CUTTACK	NALINI KUMAR JENA VS	/ /0 () //
258	CRLMP/0001652/2023	KUMBHA KANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 () //
259	CRLMP/0001653/2023	SULOCHANA JAGDEVRAY VS SUPERINTENDENT OF POLICE, KHURDA	SATYAJIT MUKHERJEE VS	/ /0 () //
260	CRLMP/0001654/2023	AMARENDRA MISHRA VS COMMISSIONER OF POLICE, BBSR	BHABANI SHANKAR TRIPATHY-1 VS	/ /0 () //
261	CRLMP/0001655/2023	CHHANDARANI JENA	SURAVI MOHANTY	/ /0

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		VS	VS	()
		DCP, CUTTACK		//
262	CRLMP/0001656/2023	SAJANI NAYAK	RAMDAS ACHARY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
263	CRLMP/0001657/2023	TAPAS KUMAR RAY	ALEKHA CHANDRA MOHANTY	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAJPUR		//
264	CRLMP/0001658/2023	SUSHMA KUJUR	SANKARACHARYA CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	CRLMP/0001659/2023	DAITARI BEHERA	JAGANNATH KAMILA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	CRLMP/0001660/2023	SRADHANJALI DALAI	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
267	CRLMP/0001661/2023	ASHAMANI DAS	SATYABRATA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
268	CRLREV/0000433/2023	KALIA PANIGRAHI	SOUBHAGYA KUMAR DASH	BERHAMPUR TOWN /38 /2017
		VS	VS	()
		ASHOK KUMAR PALA		//
269	CRLREV/0000434/2023	PRALAYA DALEI	PRATAP KESHARI DEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	CRLREV/0000435/2023	NIRMAL CHANDRA SAHOO	BHABANI SHANKAR DASPARIDA	KAMAKHYANAGAR /418 /2021
		VS	VS	()
		STATE OF ODISHA		//
271	CRLREV/0000436/2023	RUDRA SINGH	RANJAN KUMAR ROUT	/ /0
		VS	VS	()
		RAJIB LOCHAN KAR		//
272	CRLREV/0000437/2023	PRAVAKAR NAHAK	SUJATA JENA	NALCO /145 /2016
		VS	VS	()



**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	FAO/0000380/2023	STATE OF ODISHA UNITED INDIA INSURANCE CO LTD. VS DUSMANTA BEHERA	RAMESH CHANDRA SAHOO 1 VS	// // 0 //
274	FAO/0000381/2023	M/S. UNITED INDIA INSURANCE CO.LTD. VS MAMINA BHUYAN	SOMNATH ROY VS	// 0 //
275	FAO/0000382/2023	JAGANNATH HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
276	LAA/0000021/2023	SRI JAGANNATH MAHAPRABHU BIJE, PURI VS ALEKHA PRADHAN	ANOOP MISHRA VS	// 0 //
277	MACA/0000803/2023	PRIYANKA SAHU VS LAXMI PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //
278	MACA/0000804/2023	PRANGYAN PRIYA MAHAKUD VS ABHISEKH MAHANTY	PRADEEP KUMAR MISHRA VS	// 0 //
279	MACA/0000805/2023	DASARATHI MANIK VS SANSARI SAHOO	SUSANTA KUMAR MOHANTY VS	// 0 //
280	MACA/0000806/2023	SANTILATA SAHOO VS AKSHAYA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
281	MACA/0000807/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS PRASANTA KUMAR NANDA	PRASANTA KUMAR MAHALI VS	// 0 //
282	MACA/0000808/2023	BRANCH MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS SARATHI SAHOO	PRADEEP KUMAR SARANGI VS	// 0 //
283	MACA/0000809/2023	MANAGER, CLAIMS(LEGAL) CHOLAMANDALAM M.S. GENERAL INSURANCE CO LTD. VS MALILITA RAITA	SOMNATH ROY VS	// 0 //

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284	MACA/0000810/2023	D.M., NEW INDIA ASSURANCE CO.LTD. VS SURENDRA NAYAK	SOMNATH ROY VS	// 0 //
285	MACA/0000811/2023	JAIRAM MUNDA VS BINOD KUMAR BHOI	LAXMI NARAYAN PATEL VS	// 0 //
286	MATA/0000279/2023	BHAGYASHREE BISI VS ANIMESH PADHEE	TRILOCHAN NANDA VS	// 0 //
287	MATA/0000280/2023	KAMALINI@LAXMIPRIYA BEHERA VS BISWAMBAR BEHERA	PARTHA SARATHI NAYAK VS	// 0 //
288	MSA/0000010/2023	BABULI @ BABULA DAS VS SRI SRI CHAMPESWAR MAHADEV	GOPINATH MISHRA VS	// 0 //
289	RPFAM/0000263/2023	BIJAYA KETAN SAHU VS SAGARIKA SAHU	JYOTSNAMAYEE SAHOO VS	// 0 //
290	RPFAM/0000264/2023	NARENDRA PARIDA VS MAMATA PARIDA	RAMANI KANTA PATTANAIAK VS	// 0 //
291	RSA/0000366/2023	BHAGABAT BEJ VS ANNAPURNA BEHERA@NATH	AJIT KUMAR TRIPATHY VS	// 0 //
292	RSA/0000367/2023	MAYABATI@MAYA AGARWALLA VS GADAHDAHT SAMAL	ABHILASH MISHRA VS	// 0 //
293	RVWPET/0000340/2023	NARAYAN PARIDA andORS. VS JANAKI DAS andANR	ADV. VS	// 0 //
294	RVWPET/0000341/2023	STATE OF ODISHA VS NIRAKAR SARANGI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
295	RVWPET/0000342/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//

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		VS	VS	0
		PRABHAKAR DASH		//
296	RVWPET/0000343/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		SURENDRA PRASAD SAHOO		//
297	RVWPET/0000344/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		NEPAL DUAN		//
298	RVWPET/0000345/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		PRAMOD SAHU		//
299	TRPCRL/0000072/2023	NIRAKARA GOUDA	SANJIB KUMAR BHANJADEO	DHARAKOT PS /169 /2022
		VS	VS	0
		STATE OF ODISHA		//
300	WA/0002051/2023	BIKASH SWAIN	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		KRUSHNA CHANDRA KHATUA		//
301	WA/0002052/2023	ASHISH KUMAR NAIK	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WA/0002053/2023	SAIBALINEE PRADHAN	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WA/0002054/2023	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	//
		VS	VS	0
		SUBHAM KUMAR DORA		//
304	WA/0002055/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
		RATNAKAR SAMAL		//
305	WA/0002056/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		KESHAB CHANDRA NAYAK		//
306	WA/0002057/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0

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307	WA/0002058/2023	NARAYAN MAJHI STATE OF ODISHA VS YUDHISTHIR SAHU	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0 //
308	WA/0002059/2023	REENA NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
309	WA/0002060/2023	STATE OF ODISHA VS SHIBA CHARAN PRADHAN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
310	WA/0002061/2023	STATE OF ODISHA VS GADADHAR DEHURY	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
311	WA/0002062/2023	STATE OF ODISHA VS MAMI PATTNAIK	Y.S.P. BABU,A.G.A VS	// 0 //
312	WA/0002063/2023	STATE OF ODISHA VS GUPTESWAR SETHI	Y.S.P. BABU,A.G.A VS	// 0 //
313	WA/0002064/2023	STATE OF ODISHA VS KHAGESWAR MEHER	Y.S.P. BABU,A.G.A VS	// 0 //
314	WA/0002065/2023	STATE OF ODISHA VS DASARATH SAHU	Y.S.P. BABU,A.G.A VS	// 0 //
315	WA/0002066/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR SAIBRATA RATH VS SURENDRA PANDA	VS	// 0 //
316	WA/0002067/2023	STATE OF ODISHA VS CHATRUBHUJA SETHI	Y.S.P. BABU, A.G.A. VS	// 0 //
317	WA/0002068/2023	STATE OF ODISHA VS TARANISEN SAHOO	Y.S.P. BABU, A.G.A. VS	// 0 //

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318	WA/0002069/2023	HARBINDAR SINGH DEENGRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
319	WA/0002070/2023	STATE OF ODISHA VS KULAMANI SAHOO	Y.S.P. BABU, A.G.A. VS	// 0 //
320	WA/0002071/2023	THE PRINCIPAL SECY, W.R. DEPTT., ODISHA VS GHANASHYAM SAHU	SAROJA KANTA SAMAL, A.G.A. VS	// 0 //
321	WP(C)/0026996/2023	M/S. MANOJ KUMAR MOHANTY VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
322	WP(C)/0026997/2023	JOGESWAR NAYAK VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
323	WP(C)/0026998/2023	UDAYA KUMAR BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
324	WP(C)/0026999/2023	SOUMYA SAHOO VS AJIT SAMAL	HRUDANANDA MOHAPATRA VS	// 0 //
325	WP(C)/0027000/2023	NAMITA PATTANAİK VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
326	WP(C)/0027001/2023	RABINDRA SINGH VS RANJIT SINGH	GANGADHAR SAMAL VS	// 0 //
327	WP(C)/0027002/2023	GURUDAR SINGH VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
328	WP(C)/0027003/2023	SREEDHAR BEHERA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
329	WP(C)/0027004/2023	PURNA CHANDRA PANIGRAHI	LAXMI KANTA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027005/2023	M/S. DHARITRI, RASULGARH	SITANSHU MOHAN DWIBEDY	//
		VS	VS	0
		PRASANT KUMAR SAHOO		//
331	WP(C)/0027006/2023	KESHAB CARAN MALL	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027007/2023	M/S BAJRANG POWER CONSTRUCTION, BBSR	ASHOK DAS	//
		VS	VS	0
		THE CHIEF MEDICAL OFFICER, MCL, ANGUL		//
333	WP(C)/0027008/2023	RAHUL KUMAR SAH	SATYA PRAKASH NATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027009/2023	DEBASIS MOHANTY	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027010/2023	BIRENDRA MOHAN PATNAIK	SATYA PRAKASH NATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027011/2023	DAMAYANTI SAHOO	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027012/2023	SUBHANJALI PATTANAİK	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027013/2023	SIBA KUMAR PARIDA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
339	WP(C)/0027014/2023	AMIYA KUMAR NAG	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027015/2023	MALAYA KUMAR SETHY	SUDHIR KUMAR MALLICK	//
		VS	VS	0

**ORISSA HIGH COURT**

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341	WP(C)/0027016/2023	THE STATE OF ODISHA MADHUSUDAN PRADHAN VS	KARUNAKAR NAYAK VS	// // ()
342	WP(C)/0027017/2023	STATE OF ODISHA RAJIBA KARNA VS	SUBHADUTTA ROUSTRAY VS	// // ()
343	WP(C)/0027018/2023	STATE OF ODISHA SIBARAM NAIK VS	KARUNAKAR NAYAK VS	// // ()
344	WP(C)/0027019/2023	STATE OF ODISHA BIPIN BIHARI MISHRA VS	BASUDEV BARIK VS	// // ()
345	WP(C)/0027020/2023	STATE OF ODISHA ADHIR KUMAR SWAIN VS	RAMANATH ACHARYA VS	// // ()
346	WP(C)/0027021/2023	STATE OF ODISHA SUDHANSHU SEKHAR TRIPATHY VS	KOUSIK ANANDA GURU VS	// // ()
347	WP(C)/0027022/2023	STATE OF ODISHA DINABANDHU SAHOO VS	KARUNAKAR NAYAK VS	// // ()
348	WP(C)/0027023/2023	STATE OF ODISHA SK. ASAD ALI VS	JAJATI KESHARI KHUNTIA VS	// // ()
349	WP(C)/0027024/2023	STATE OF ODISHA BHAGABAN SWAIN VS	KARUNAKAR NAYAK VS	// // ()
350	WP(C)/0027025/2023	STATE OF ODISHA RAGHUNATH JENA VS	KARUNAKAR NAYAK VS	// // ()
351	WP(C)/0027026/2023	STATE OF ODISHA DR.ABHISEK PRADHAN VS STATE OF ODISHA	BABITA KUMARI PATTANAIK VS	// // () //

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352	WP(C)/0027027/2023	BASANT KUMAR BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
353	WP(C)/0027028/2023	GANESH RAM @ GANESWAR RAM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
354	WP(C)/0027029/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
355	WP(C)/0027030/2023	DR. PRABHU PRASAD PATNAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
356	WP(C)/0027031/2023	DR. SATYA SWARUP PATNAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
357	WP(C)/0027032/2023	KIRANMAYA PARIDA VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
358	WP(C)/0027033/2023	MINATI MISHRA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
359	WP(C)/0027034/2023	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
360	WP(C)/0027035/2023	SUNIT PRAGYAN JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
361	WP(C)/0027036/2023	RAJENDRA NAYAK VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// 0 //
362	WP(C)/0027037/2023	KETAKI BARIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
363	WP(C)/0027038/2023	RABINDRA KUMAR SAHOO	SAROJA KANTA MANDAL	//



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		VS	VS	0
364	WP(C)/0027039/2023	STATE OF ODISHA NARESH CHANDRA NAIK	MANAS PATI	//
		VS	VS	0
365	WP(C)/0027040/2023	STATE OF ODISHA GADHI INSTITUTE OF TECHNOLOGY AND MANAGEMENT, BBSR	MENTHAKASHAN DASS	//
		VS	VS	0
366	WP(C)/0027041/2023	THE STATE OF ODISHA RAM CHANDRA SWAMI CHARITABLE TRUST LOKANATHA, BBSR	NANIRAGAN DAS	//
		VS	VS	0
367	WP(C)/0027042/2023	THE COMMISSIONER CONSOLIDATION, BBSR, KHURDA NIRAKAR BISWAL	MANAS PATI	//
		VS	VS	0
368	WP(C)/0027043/2023	STATE OF ODISHA JOACHIM DUNGUNG	RAMA PRASHAN DASH	//
		VS	VS	0
369	WP(C)/0027044/2023	STATE OF ODISHA RABINDRANATH PANDA	ASHOK KUMAR SAHOO	//
		VS	VS	0
370	WP(C)/0027045/2023	STATE OF ODISHA JAYANTI BALA SAMAL	PRASANTA KUMAR PANDA	//
		VS	VS	0
371	WP(C)/0027046/2023	STATE OF ODISHA BINOD PANIGRAHI	ASHOK KUMAR DAS	//
		VS	VS	0
372	WP(C)/0027047/2023	STATE OF ODISHA GAUTAM KUMAR SWAIN	RUDRA NARAYAN PARIJA	//
		VS	VS	0
373	WP(C)/0027048/2023	STATE OF ODISHA DEBENDRA BASANTRA	ANIL KUMAR DAS	//
		VS	VS	0
374	WP(C)/0027049/2023	STATE OF ODISHA BINOD PANIGRAHI	ASHOK KUMAR DAS	//
		VS	VS	0

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375	WP(C)/0027050/2023	STATE OF ODISHA BAIRI PRAVAKAR RAO VS	ASHOK KUMAR DAS VS	// // ()
376	WP(C)/0027051/2023	STATE OF ODISHA MINAKETANA MAHAPATRO VS	ANIL KUMAR DAS VS	// // ()
377	WP(C)/0027052/2023	STATE OF ODISHA CHERU SAHU VS	ASHOK KUMAR DAS VS	// // ()
378	WP(C)/0027053/2023	STATE OF ODISHA GAYATRI SCIENCE HIGHER SECONDARY SCHOOL, VS	<del>BASANT</del> KUMAR DASH VS	// // ()
379	WP(C)/0027054/2023	STATE OF ODISHA MALLA REDDY SRIKANT VS	ASHOK KUMAR DAS VS	// // ()
380	WP(C)/0027055/2023	STATE OF ODISHA MANABODHA SAHU VS	GOKULANANDA SAHU VS	// // ()
381	WP(C)/0027056/2023	STATE OF ODISHA TANMAY ACHARYA VS	SUBHENDU KUMAR NAYAK VS	// // ()
382	WP(C)/0027057/2023	STATE OF ODISHA SUBHAJIT MOHAPATRA VS	RAMA KRISHNA BISOI VS	// // ()
383	WP(C)/0027058/2023	STATE OF ODISHA TANMAY ACHARYA VS	SUBHENDU KUMAR NAYAK VS	// // ()
384	WP(C)/0027059/2023	STATE OF ODISHA KISHORE KAMAL SAMANTARAY VS	ARUPANANDA GOSWAMY VS	// // ()
385	WP(C)/0027060/2023	STATE OF ODISHA THE PRINCIPAL SECY. TO THE GOVT., FINANCE DEPT., BBSR M/S. SEAFARER STEVEDORING PVT. LTD., BBSR VS	PRADEEP KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0027061/2023	JASHADA BADI VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
387	WP(C)/0027062/2023	TUKUNA BEHERA VS MADHUSMITA MUDULI @ PUSPALATA BEHERA	TUSAR KUMAR MISHRA VS	// 0 //
388	WP(C)/0027063/2023	CHANDRADHWAJ PUTEL VS COLLECTOR CUM DIST.MAGISTRATE, BOLANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
389	WP(C)/0027064/2023	GANGADHAR DIKHIT VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
390	WP(C)/0027065/2023	RINA SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
391	WP(C)/0027066/2023	SATYABHAMA MALLICK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
392	WP(C)/0027067/2023	NANIGOPAL SATPATHY VS STATE OF ODISHA	PRAVASH CH. JENA VS	// 0 //
393	WP(C)/0027068/2023	SANDYARANI MAHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
394	WP(C)/0027069/2023	JAGANNATH SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
395	WP(C)/0027070/2023	SARVODAYA SAMITI, KORAPUT VS THE DIRECTOR, OSCPS, BBSR	ANKITA MUKHERJI VS	// 0 //
396	WP(C)/0027071/2023	SUSIL KUMAR PATTANAIAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
397	WP(C)/0027072/2023	TAPAN CHARAN SAHU	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0027073/2023	BHARAT CHARAN MOHANTY		//
		VS	VS	0
		STATE BANK OF INDIA, BBSR		//
399	WP(C)/0027074/2023	AKSHAYA KUMAR SAMAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0027075/2023	RAJKISHORE NAYAK	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0027076/2023	P. NAGABHUSAN RAO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0027077/2023	CHINMAY MISHRA	M.BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0027078/2023	BALKRISHNA SABAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0027079/2023	SHREYA ASSOCIATES, PURI	SOUMENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0027080/2023	PRABHAKAR PATRO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0027081/2023	SAPNESWAR PRADHAN	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
407	WP(C)/0027082/2023	KRUDANANDA PRADHAN	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
408	WP(C)/0027083/2023	PALAU SAHU	BHABARANJAN KAR	//
		VS	VS	0

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409	WP(C)/0027084/2023	GOVT. OF ODISHA KESHABA CHINDA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// // 0 //
410	WP(C)/0027085/2023	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
411	WP(C)/0027086/2023	SIMANCHALA MOHAPATRA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
412	WP(C)/0027087/2023	M/S CITY SANITARY STORE, BBSR VS COMMISSIONER OF CT AND GST, ODISHA	JANMEJAYA DASH VS	// 0 //
413	WP(C)/0027088/2023	MAHENDRA PATRA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
414	WP(C)/0027089/2023	NIRANJAN SAHOO VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// 0 //
415	WP(C)/0027090/2023	UMERI DISTILLERY PVT. LTD, KORAPUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
416	WP(C)/0027091/2023	SUMATI PATTNAYAK VS STATE OF ODISHA	ARJEET MISHRA VS	// 0 //
417	WP(C)/0027092/2023	SIBARAM MALLIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
418	WP(C)/0027093/2023	M.RAJU ACHARY VS ORISSA HYDRO POWER CORP. LTD., BBSR	SOMANATH MISHRA VS	// 0 //
419	WP(C)/0027094/2023	CHHABILA NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

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420	WP(C)/0027095/2023	BASANTA MANJARI MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
421	WP(C)/0027096/2023	DUSMANTA KUMAR PANDA VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
422	WP(C)/0027097/2023	UNION BANK OF INDIA, BBSR VS RAJENDRA TOSAWAD	TUNA SAHU VS	// 0 //
423	WP(C)/0027098/2023	PRADOSH KUMAR PATRA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
424	WP(C)/0027099/2023	ANNAPURNA PATRI VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
425	WP(C)/0027100/2023	KALPATARU MOHARANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
426	WP(C)/0027101/2023	PREMANANDA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
427	WP(C)/0027102/2023	HARA PARBATI CONSTRUCTION, BHADRAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
428	WP(C)/0027103/2023	BASANTA MANJARI PANDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
429	WP(C)/0027104/2023	TILOTTAMA @ TAILA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
430	WP(C)/0027105/2023	BINODINI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
431	WP(C)/0027106/2023	ARJOON DEHURY	SUDHIR KUMAR MALLICK	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0027107/2023	KALAKAR BAGHSINGH	NIHAL RATH	//
		VS	VS	0
		CHAIRMAN, ODISHA MINING CORP. LTD., BBSR		//
433	WP(C)/0027108/2023	MAA CHARCHIKA COLD STORAGE PVT. LTD., CUTTACK	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0027109/2023	MAINA HEMBRAM	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0027110/2023	PRADIPTA KUMAR PATNAIK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0027111/2023	ER DEBASHISHA HOTA		//
		VS	VS	0
		UNION OF INDIA		//
437	WP(C)/0027112/2023	RITU BHARTIA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0027113/2023	JAGANNATH RATH	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0027114/2023	SABYASACHI RAUT	SUNIT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0027115/2023	DEBA PRASAD BISWAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0027116/2023	CHANDAN KUMAR KAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		UNION OF INDIA, NEW DELHI		//
442	WP(C)/0027117/2023	MOUSUDHI BAG	KHAGESWAR BEHERA	//
		VS	VS	0

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443	WP(C)/0027118/2023	STATE OF ODISHA DR.TRIBIKRAM DEBATA VS	PAMI RATH VS	// // ()
444	WP(C)/0027119/2023	STATE OF ODISHA ANANTA KUMAR THAMB VS	SUSANTA SEKHAR PARIDA VS	// // ()
445	WP(C)/0027120/2023	STATE OF ODISHA STATE BANK OF INDIA, KEONJHAR BRANCH VS	AKHYAYA KUMAR MISRA VS	// // ()
446	WP(C)/0027121/2023	GOBARDHAN DAS JITAMITRA SAHU VS	SUBHADUTTA ROUSTRAY VS	// // ()
447	WP(C)/0027122/2023	STATE OF ODISHA SESHADEV BHUTIA VS	BIBHU PRASAD MOHANTY VS	// // ()
448	WP(C)/0027123/2023	STATE OF ODISHA PRASHANTA KISHORE PAL VS	SIDHESWAR MALLIK VS	// // ()
449	WP(C)/0027124/2023	STATE OF ODISHA SUBRATA KUMAR SWAIN VS	PARSURAM MOHAPATRA VS	// // ()
450	WP(C)/0027125/2023	STATE OF ODISHA SUBHASHMITA DASH VS	SUBHADUTTA ROUSTRAY VS	// // ()
451	WP(C)/0027126/2023	STATE OF ODISHA UJJAL KISAN VS	JIBARDHAN MENDALI VS	// // ()
452	WP(C)/0027127/2023	STATE OF ODISHA ABANTEE RANA VS	DIGAMBARA MISHRA VS	// // ()
453	WP(C)/0027128/2023	STATE OF ODISHA GOBINDA CHANDRA PAL VS	SIBA PRASAD SWAIN VS	// // ()
		STATE OF ODISHA		//



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454	WP(C)/0027129/2023	M/S. VARUN BEVERAGES LTD. NEW DELHI VS COMMN. CT AND GST, CUTTACK	SANTOSH KUMAR PATTANAİK VS	// 0 //
455	WP(C)/0027130/2023	SHIBA SUNDAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
456	WP(C)/0027131/2023	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
457	WP(C)/0027132/2023	DR. SAMSKRUTI PATNAİK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
458	WP(C)/0027133/2023	HARIHAR ROUT VS TATA POWER CENTRAL ORISSA DISTRIBUTION LTD., BBSR	MAHARSHI MOHAPATRA VS	// 0 //
459	WP(C)/0027134/2023	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
460	WP(C)/0027135/2023	SASMITA PANDA VS ADDL. COMMNR. COURT OF ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BHADRAK	L.N.RATAYSINGH VS	// 0 //
461	WP(C)/0027136/2023	BRAHMANANDA PANDA VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
462	WP(C)/0027137/2023	M/S. RAJPATH SERVICES, KHURDA VS THE DY. DIRECTOR (REV II), ESIC, BBSR	JAYDEEP PAL VS	// 0 //
463	WP(C)/0027138/2023	SASMITA PANDA VS ADDL. COMMNR., COURT OF ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BHADRAK	L.N.RATAYSINGH VS	// 0 //
464	WP(C)/0027139/2023	BRAHMANANDA PANDA VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
465	WP(C)/0027140/2023	BIGYAN ROUT	LAMBODAR PRADHAN	//

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		VS	VS	0
466	WP(C)/0027141/2023	THE TAHASILDAR, MAHAKALAPARA UDHABA PADHIARY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
467	WP(C)/0027142/2023	STATE OF ODISHA KISHOR KUMAR DAS	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
468	WP(C)/0027143/2023	STATE OF ODISHA BIJAY JENA	LAMBODAR PRADHAN	//
		VS	VS	0
469	WP(C)/0027144/2023	THE TAHASILDAR, MAHAKALAPARA DR. AVIJIT DAS	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
470	WP(C)/0027145/2023	STATE OF ODISHA SUBAS CHANDRA ROUT	LAMBODAR PRADHAN	//
		VS	VS	0
471	WP(C)/0027146/2023	THE TAHASILDAR, MAHAKALAPARA DR. NIRANJAN NAYAK	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
472	WP(C)/0027147/2023	STATE OF ODISHA BINOD ROUT	LAMBODAR PRADHAN	//
		VS	VS	0
473	WP(C)/0027148/2023	THE TAHASILDAR, MAHAKALAPARA NILAMANI PATEL	SHARMISTHA SAMAL	//
		VS	VS	0
474	WP(C)/0027149/2023	STATE OF ODISHA RAMESH CHANDRA BADAJENA	AUROBINDA SAHOO	//
		VS	VS	0
475	WP(C)/0027150/2023	STATE OF ODISHA APNA KITCHEN, KANTABANJI	SASWAT KUMAR ACHARYA	//
		VS	VS	0
476	WP(C)/0027151/2023	COMMISSIONER OF CT AND GST ANANYA SAMAL	TRILOCHAN NANDA	//
		VS	VS	0

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477	WP(C)/0027152/2023	STATE OF ODISHA PRAFULL CHANDRA PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
478	WP(C)/0027153/2023	STATE OF ODISHA MAYADHAR SAMAL VS	BHARAT CHANDRA PANDA VS	// // ()
479	WP(C)/0027154/2023	STATE OF ODISHA BRUNDABANA MALLIK VS	SHARMISTHA SAMAL VS	// // ()
480	WP(C)/0027155/2023	STATE OF ODISHA HARMOHAN TRIPATHY VS	R.BEHERA VS	// // ()
481	WP(C)/0027156/2023	STATE OF ODISHA SUSHAMA NAYAK VS	SHARMISTHA SAMAL VS	// // ()
482	WP(C)/0027157/2023	STATE OF ODISHA AMULYA KUMAR MOHAPATRA VS	SHARMISTHA SAMAL VS	// // ()
483	WP(C)/0027158/2023	STATE OF ODISHA MANDAKINI PATEL VS	SHARMISTHA SAMAL VS	// // ()
484	WP(C)/0027159/2023	STATE OF ODISHA BINOD BIHARI PANDA VS	SHARMISTHA SAMAL VS	// // ()
485	WP(C)/0027160/2023	STATE OF ODISHA BHASKAR CHANDRA MOHAPATRA VS	CHITTA RANJAN PATTNAIK VS	// // ()
486	WP(C)/0027161/2023	STATE OF ODISHA BINOD BIHARI PANIGRAHI VS	SHARMISTHA SAMAL VS	// // ()
487	WP(C)/0027162/2023	STATE OF ODISHA GOPAL CHANDRA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // () //

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488	WP(C)/0027163/2023	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
489	WP(C)/0027164/2023	SUDHANSUBALA DAS VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
490	WP(C)/0027165/2023	UMAKANTA SENAPATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
491	WP(C)/0027166/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
492	WP(C)/0027167/2023	GAYATRI COLLEGE OF PHARMACY, BARIPADA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
493	WP(C)/0027168/2023	PRADYUMNA CHARAN PRADHAN VS UNION OF INDIA	SAROJ KUMAR DASH VS	// 0 //
494	WP(C)/0027169/2023	GAYATRI COLLEGE OF NURSING, BARIPADA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
495	WP(C)/0027170/2023	DHALA DEI @ BEHERA VS M/S. NATIONAL ALUMINIUM COMPANY LTD. ANGUL	PRADEEP KUMAR MOHAPATRA VS	// 0 //
496	WP(C)/0027171/2023	GAYATRI COLLEGE OF NURSING, BARIPADA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
497	WP(C)/0027172/2023	GAYATRI COLLEGE OF NURSING, BARIPADA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
498	WP(C)/0027173/2023	AUM SAI COLLEGE OF PARAMEDICAL, GANJAM VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
499	WP(C)/0027174/2023	OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES, GANJAM	JYOTI RANJAN DEO	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0027175/2023	KANTHAMANI BISWAL	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		COMMNR. CUM SECY. ODIA LANGUAGE, LITERATURE, AND CULTURE DEPT. BBSR		//
501	WP(C)/0027176/2023	BHIMASEN SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0027177/2023	INDRAMANI SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0027178/2023	SUKANTA CHARAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0027179/2023	MEENA DAS	PRASANNA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0027180/2023	SAYED NARUL HUSSAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0027181/2023	RUNU SETHI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0027182/2023	SURYAMANI PAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., NAYAGARH		//
508	WP(C)/0027183/2023	NIRANJAN HOTA	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0027184/2023	SURENDRA BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
510	WP(C)/0027185/2023	SURENDRA BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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511	WP(C)/0027186/2023	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK GAJENDRA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// // 0 //
512	WP(C)/0027187/2023	SURENDRA BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
513	WP(C)/0027188/2023	SURESH CHANDRA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
514	WP(C)/0027189/2023	SURENDRA BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
515	WP(C)/0027190/2023	SURENDRA BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
516	WP(C)/0027191/2023	PESKAR SINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
517	WP(C)/0027192/2023	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
518	WP(C)/0027193/2023	BISWAMBAR KHATUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
519	WP(C)/0027194/2023	LOHIT KUMAR RATH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
520	WP(C)/0027195/2023	MADAN MOHAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
521	WP(C)/0027196/2023	DILLIP KUMAR JOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //

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522	WP(C)/0027197/2023	PARTA SARATHI MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
523	WP(C)/0027198/2023	JAGANNATH MOHANTA VS RBI, BBSR	SESHDEV DASH VS	// 0 //
524	WP(C)/0027199/2023	NITYANANDA PAHANTASINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
525	WP(C)/0027200/2023	ARUN MALLIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
526	WP(C)/0027201/2023	KRUPASINDHU DUTTA VS STATE OF ODISHA	MAHESWAR DASH VS	// 0 //
527	WP(C)/0027202/2023	RANJAN KUMAR DALAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
528	WP(C)/0027203/2023	PARAMANANDA PAHANTASINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
529	WP(C)/0027204/2023	JAYANTI MALLIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
530	WP(C)/0027205/2023	PRAVASINI JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
531	WP(C)/0027206/2023	PARTHA SARATHI MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
532	WP(C)/0027207/2023	PARAMANANDA PAHANTASINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
533	WP(C)/0027208/2023	BASANT KUMAR SAHOO	SONITA BISWAL	//

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		VS	VS	0
		MCL, BURLA		//
534	WP(C)/0027209/2023	JAJATI HARICHANDAN	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0027210/2023	NITYANANDA PAHANTASINGH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0027211/2023	BHABANI SHANKAR JOSHI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0027212/2023	MANAGOBINDA PRADHAN	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0027213/2023	TIKIRAM SATNAMI	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0027214/2023	M/S T.T.TOUR AND TRANSPORT, BBSR	AVIJIT PAL	//
		VS	VS	0
		P.N.B., BBSR		//
540	WP(C)/0027215/2023	NIGAMANANDA W SELF HELP GROUP, KENDRAPARA	BHABANI PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0027216/2023	MAMATA SWAIN	ASHOK KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0027217/2023	SURYANARAYAN MISHRA	BIDYADHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0027218/2023	RAJAT KUMAR BARIK	GOURI MOHAN RATH	//
		VS	VS	0
		COLLECTOR CUM D.M., KEONJHAR		//
544	WPCRL/0000120/2023	SASHI KANTA NANDA	SAMBEET PATTANAYAK	//0
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WPCRL/0000121/2023	STATE OF ODISHA SARAT CHANDRA BISWAL VS	BIBEKANANDA MAHAPATRA VS	// //0 ()
546	WPCRL/0000122/2023	STATE OF ODISHA BISHNU PRASAD SAHU VS	RANJAN KUMAR ROUT VS	// //0 ()
547	ABLAPL/0008966/2023	DEPUTY COMMISSIONER OF POLICE, BBSR RINKU @ UMAR ALI KHAN VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /201 /2023 ()
548	ABLAPL/0008967/2023	STATE OF ODISHA SANJIT KUMAR BISWAL VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /377 /2023 ()
549	ABLAPL/0008968/2023	STATE OF ODISHA KANHU PANDA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /254 /2023 ()
550	ABLAPL/0008969/2023	STATE OF ODISHA KUNA @ SUJIT KUMAR JENA VS	KHUSBU PANIGRAHI VS	// RUPSA /74 /2023 ()
551	ABLAPL/0008970/2023	STATE OF ODISHA SULOCHANA NAYAK VS	NABA KISHORE GURU VS	// GONDIA /160 /2022 ()
552	ABLAPL/0008971/2023	STATE OF ODISHA BHOLA NATH VS	BISWA RANJAN NAYAK VS	// BALASORE TOWN /213 /2023 ()
553	ABLAPL/0008972/2023	STATE OF ODISHA SHANKAR KHATEI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /465 /2023 ()
554	ABLAPL/0008973/2023	STATE OF ODISHA BISWAJIT RAY VS	PRAKASH KUMAR MISHRA VS	// KHUNTUNI /144 /2023 ()
555	ABLAPL/0008974/2023	STATE OF ODISHA NORA PATNAIK @ NORA PATTANAIAK VS	BIKRAM KESHARI RAJ VS	// NAYAPALLI P.S. /789 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0008975/2023	KUMOD PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	JUJUMURA /59 /2010 () //
557	ABLAPL/0008976/2023	BIBHU PRASAD MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 () //
558	ABLAPL/0008977/2023	BILASINI MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 () //
559	ABLAPL/0008978/2023	NARAYAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /286 /2023 () //
560	ABLAPL/0008979/2023	TAPAN @ BISWAJIT MAHARANA VS STATE OF ODISHA	KABI RANJAN MOHANTY VS	GURUDIJHATIA /98 /2018 () //
561	ABLAPL/0008980/2023	PHALGUNI PRADHANI @ FALGUNI KUMAR PRADHAN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	BANGOMUNDA /118 /2023 () //
562	ABLAPL/0008981/2023	SAMARA PRADHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /179 /2023 () //
563	ABLAPL/0008982/2023	MAHESWAR MALLICK VS STATE OF ODISHA	SOUGAT DASH VS	BALLIGUDA /193 /2023 () //
564	ABLAPL/0008983/2023	SARAT CHANDRA PARIDA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	CUTTACK VIGILANCE /18 /2022 () //
565	ABLAPL/0008984/2023	ROHUL ROUT @ TAPU VS STATE OF ODISHA	BISWA RANJAN DALAI VS	PURI SADAR /33 /2020 () //
566	ABLAPL/0008985/2023	BIBHUTI BHUSAN PAIKARAY VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /182 /2023 () //
567	ABLAPL/0008986/2023	SATYABRATA SINGH	PANCHANAN PANIGRAHI	JALESWAR /352 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0008987/2023	RAKESH @ RAKESH KUMAR SWAIN	BIPLAB P.B.BAHALI	KUMBHARAPARA /160 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0008988/2023	UTTAM CHANDRAKAR	SATYANARAYAN MISHRA	NAWAPARA /101 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0008989/2023	KAMALA KANTA DIGAL	SOUGAT DASH	BALLIGUDA /193 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0008990/2023	KAFA @ JYOTI RANJAN DAS	SATYANARAYAN MISHRA	DHAMNAGAR /380 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0008991/2023	DEBA BISSOYI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /73 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0008992/2023	RABINDRA BEHERA @ BHALU	LAXMI NARAYAN RAYATSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0008993/2023	RABINDRA BEHERA @ BHALU	LAXMINARAYAN RAYATSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0008994/2023	NAGEN CHANDRA MOHANTA @ NAGEN MOHANTAANJAN KUMAR BISWAL		BADSAHI /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0008995/2023	DEBARAJ MOHARANA @ MAHARANA	SIBA PRASAD SAHOO	BELLAGUNTHA /348 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0008996/2023	DURYADHANA @ DURYODHAN MALLICK	SOUGAT DASH	BALLIGUDA /193 /2023
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0008997/2023	DIPAK RANJAN BEHERA	SAROJ KUMAR DASH	NIHALPRASAD /168 /2023
		VS	VS	()



**ORISSA HIGH COURT****FILING REPORT AS ON :21/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
590	ABLAPL/0009009/2023	PINTU BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /267 /2023 () //
591	ABLAPL/0009010/2023	KIRTAN PATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /336 /2023 () //
592	ABLAPL/0009011/2023	HRUSIKESH SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	MAHANGA /224 /2023 () //
593	ABLAPL/0009012/2023	PRASANTA KUMAR BALIYARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /280 /2023 () //
594	ABLAPL/0009013/2023	BANAMALI PARIDA VS STATE OF ODISHA	RAJEET ROY VS	ULLUNDA /104 /2023 () //
595	ABLAPL/0009014/2023	DIPU DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAIDYANATHPUR /377 /2023 () //
596	ABLAPL/0009015/2023	MONAHARA KHARA VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	LAXMIPUR /78 /2023 () //
597	ABLAPL/0009016/2023	BISWAJIT KAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BALIANTA P.S. /276 /2023 () //
598	ABLAPL/0009017/2023	GUNDI SAHOO @ GUNTHI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JENAPUR /203 /2023 () //
599	ABLAPL/0009018/2023	RELLI KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /47 /2020 () //
600	ABLAPL/0009019/2023	SEKH AMANULLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
601	ABLAPL/0009020/2023	ALOK KUMAR SINGH	PANCHANAN PANIGRAHI	JALESWAR /352 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0009021/2023	STATE OF ODISHA MAHESWAR SETHO	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /539 /2023
		VS	VS	()
603	ABLAPL/0009022/2023	STATE OF ODISHA PRASANTA JENA @ GULU JENA	ACHYUTANANDA PATTANAIAK	// JAJPUR TOWN /293 /2023
		VS	VS	()
604	ABLAPL/0009023/2023	STATE OF ODISHA ROHIT DAS	JAYAKRISHNA MOHAPATRA	// BANSADA /275 /2023
		VS	VS	()
605	ABLAPL/0009024/2023	STATE OF ODISHA TOPHAN CHHATRIA	PRATYUSHA NAIDU	// DEOGAON /263 /2020
		VS	VS	()
606	ABLAPL/0009025/2023	STATE OF ODISHA NABINA SAHU	GYANALOKA MOHANTY	// / /0
		VS	VS	()
607	ABLAPL/0009026/2023	STATE OF ODISHA RAHUL KUMAR @ TRAYALAKYA KHOSLA	SANJAY KUMAR PATTANAIAK	// LAXMIPUR /78 /2023
		VS	VS	()
608	ABLAPL/0009027/2023	STATE OF ODISHA SARAT CHANDRA PANDA	SUSANTA KUMAR BARAL	// MAHILA P.S. BUXIBAZAR /114 /2023
		VS	VS	()
609	ABLAPL/0009028/2023	STATE OF ODISHA PRANABANDHU GOUDA	UMAKANTA BARIK	// / /0
		VS	VS	()
610	ABLAPL/0009029/2023	STATE OF ODISHA MUNA @ SUBAS DAS	TANMAYA KUMAR MOHANTY	// BALIAPANDA /112 /2023
		VS	VS	()
611	ABLAPL/0009030/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO	JAYADEBA BEHERA	// CHANDAPUR /128 /2023
		VS	VS	()
612	ABLAPL/0009031/2023	STATE OF ODISHA NARAYAN JENA @ DANDHA JENA	SANJIB KUMAR BHANJADEO	// KODALA /62 /2017
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :21/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
613	ABLAPL/0009032/2023	STATE OF ODISHA KAMAL NAYAK VS	JAGANNATH KAMILA VS	// SAHADEV KHUNTA /249 /2023 ()
614	ABLAPL/0009033/2023	STATE OF ODISHA SUMANTA KUMAR SASMAL VS	PRADEEPTA KUMAR BEHERA VS	// CUTTACK SADAR /452 /2023 ()
615	ABLAPL/0009034/2023	STATE OF ODISHA SANKAR CHHATARAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
616	ABLAPL/0009035/2023	STATE OF ODISHA BULU @ RISA MALLICK VS	SOUGAT DASH VS	// BALLIGUDA /193 /2023 ()
617	ABLAPL/0009036/2023	STATE OF ODISHA SANTOSH KUMAR PANDA VS	SUSANTA KUMAR BARAL VS	// MAHILA P.S. BUXIBAZAR /114 /2023 ()
618	ABLAPL/0009037/2023	STATE OF ODISHA ROSAN KUMAR RAY VS	BISHNU PRASAD PRADHAN VS	// LINGARAJ P.S. /235 /2023 ()
619	ABLAPL/0009038/2023	STATE OF ODISHA SUDHIRA @ SUDARSAN PRUSTY VS	RANJAN KUMAR PRADHAN VS	// BALIAPANDA /79 /2023 ()
620	ABLAPL/0009039/2023	STATE OF ODISHA SANJU NAYAK VS	BEDA PRAKASH PANDA VS	// GANGAPUR (ASKA) /581 /2023 ()
621	ABLAPL/0009040/2023	STATE OF ODISHA ROHITASWA KUMBHAR VS	PRADEEP KUMAR KHUNTIA VS	// / /0 ()
622	ABLAPL/0009041/2023	STATE OF ODISHA BHARAT CHANDRA JENA VS	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /162 /2023 ()
623	ABLAPL/0009042/2023	STATE OF ODISHA BHARATI BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /163 /2023 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
624	ABLAPL/0009043/2023	SOUMYASHREE DHAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /164 /2023 () //
625	ABLAPL/0009044/2023	HITESH @ DEBABRATA DAS VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	MANCHESWAR P.S. /2 /2021 () //
626	ABLAPL/0009045/2023	MANOJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	ORKEL /158 /2022 () //
627	ABLAPL/0009046/2023	SHESADEV ACHARYA @ PINTU BABU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	MADHUPATNA /275 /2023 () //



# ORISSA HIGH COURT

MISC CASES FILED on :21/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	47/2023 CRLMA/333/2023	KAILAS GURU-MP	ADV.
2	48/2023 CRLMA/332/2023	MAGI@MAGUNI MALIK-MP	ADV.
3	60/2023 TRPCRL/72/2023	NIRAKARA GOUDA-MP	SANJIB KUMAR BHANJADEO
4	68/2023 WPC(OA)/1343/2014	CHEMI MUKHI-MP	
5	112/2023 LAA/21/2023	SRI JAGANNATH MAHAPRABHU BIJE, PURI-MP	ANOOP MISHRA
6	116/2023 JCRLA/3/2020	ELANI HANSDA-MP	MR.SANJAT DAS
7	117/2023 JCRLA/5/2022	GANDHI BINDHANI-MP	MR. ARUN KU. DAS
8	166/2023 WPC(OAC)/382/2015	PRAVATI MOHANTY@ PRADHAN-MP	
9	167/2023 WPC(OAC)/386/2015	SRIDHAR MOHANTA-MP	
10	168/2023 WPC(OAC)/381/2015	RANGALATA JENA-MP	
11	169/2023 WPC(OAC)/1953/2018	DEBABRATA DAS-MP	
12	170/2023 WPC(OAC)/3656/2017	BIPLAB SAHU-MP	
13	171/2023 WPC(OAC)/3933/2016	SANGITA KUMARI SAHU-MP	BUDHADEV ROUSTRAY
14	249/2023 CMAPL/284/2018	PURUSOTTAM PRADHAN-MP	M/S.A.K.SAHOO, S.K.DEY, Y.MOHANTY, S.K.DEY
15	250/2023 CMAPL/613/2023	SUCHISMITA BHUYAN-MP	ADV.
16	274/2023 CRLMP/1069/2023	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
17	290/2023 MATA/78/2019	SARASWATI KARAN-MP	M/S.SANJAY KU.DAS(2)
18	291/2023 MATA/268/2023	TOFAN KUMAR SAHOO-MP	SUBHRANSU THAKUR
19	292/2023 MATA/279/2023	BHAGYASHREE BISI-MP	TRILOCHAN NANDA
20	314/2023 RPFAM/263/2023	BIJAYA KETAN SAHU-MP	JYOTSNAMAYEE SAHOO
21	315/2023 RPFAM/263/2023	BIJAYA KETAN SAHU-MP	JYOTSNAMAYEE SAHOO
22	316/2023 RPFAM/264/2023	NARENDRA PARIDA-MP	RAMANI KANTA PATTANAIAK
23	320/2023 RVWPET/340/2023	NARAYAN PARIDA andORS.-MP	ADV.
24	321/2023 RVWPET/340/2023	NARAYAN PARIDA andORS.-MP	ADV.
25	322/2023 RVWPET/289/2022	MALATI PUTEEL-MP	SOUMYA MISHRA
26	323/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA.A.G.A

27	RVWPET/341/2023 324/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
28	RVWPET/341/2023 325/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
29	RVWPET/342/2023 326/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
30	RVWPET/342/2023 327/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
31	RVWPET/343/2023 328/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
32	RVWPET/343/2023 329/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
33	RVWPET/344/2023 330/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
34	RVWPET/344/2023 331/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
35	RVWPET/345/2023 332/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
36	RVWPET/345/2023 348/2023	GOPAL KRUSHNA BARAL-MP	M/S.DIBYARANJAN BEHERA
37	CONTC/2939/2023 349/2023	RAMAKANTA NAYAK-MP	
38	CONTC/5560/2023 600/2023	MANAS RANJAN NAYAK-MP	SIDDHARTH GOUTAM DAS
39	CRLREV/493/2022 601/2023	KALIA PANIGRAHI-MP	SOUBHAGYA KUMAR DASH
40	CRLREV/433/2023 602/2023	KALIA PANIGRAHI-MP	SOUBHAGYA KUMAR DASH
41	CRLREV/433/2023 603/2023	LINGARAJ MANGALI-MP	TIRTH KUMAR SAHU
42	CRLREV/401/2023 604/2023	NIRMAL CHANDRA SAHOO-MP	BHABANI SHANKAR DASPARIDA
43	CRLREV/435/2023 605/2023	NIRMAL CHANDRA SAHOO-MP	BHABANI SHANKAR DASPARIDA
44	CRLREV/435/2023 606/2023	PRAVAKAR NAHAK-MP	SUJATA JENA
45	CRLREV/437/2023 682/2023	M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	MAHITOSH SINHA
46	FAO/378/2023 683/2023	UNITED INDIA INSURANCE CO LTD.-MP	RAMESH CHANDRA SAHOO 1
47	FAO/380/2023 684/2023	M/S. UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
48	FAO/381/2023 685/2023	JAGANNATH HIGHER SECONDARY SCHOOL-MP	MANMAYA KUMAR DASH
49	FAO/382/2023 913/2023	MURALIDHAR MISHRA-MP	M/S. P.V.RAMDAS
50	RSA/261/2003 914/2023	RAJKUMAR SINGH-MP	M/S.SIDHESWAR MOHANTY
51	RSA/288/2010 915/2023	AJIT PRASAD DAS-MP	PRASANTA KUMAR SATAPATHY
52	CMP/837/2023 915/2023	RAJKUMAR SINGH-MP	M/S.SIDHESWAR MOHANTY
53	RSA/288/2010 916/2023	PRAVABINI PATRA-MP	MAHESWAR MOHANTY
54	CMP/937/2023 916/2023	RAJKUMAR SINGH-MP	M/S.SIDHESWAR MOHANTY
55	RSA/288/2010 917/2023	RIGHU KERKETTA-MP	M/S.UPENDRA KU.SAMAL
56	RSA/249/2017 917/2023	ABHIRAM PANI-MP	SUBHENDU KUMAR NAYAK
57	CMP/938/2023 918/2023	BANCHHA @ BANCHHANIDHI PALEI-MP	ABHISHEK DASH
	RSA/103/2023		



90	MACA/811/2023 1435/2023	JAIRAM MUNDA-MP	LAXMI NARAYAN PATEL
91	MACA/811/2023 1541/2023	ASWINI BEHERA-MP	
92	ABLAPL/6759/2023 1542/2023	MANORANJAN BASANTIA@DANIA BASANTIA-MP	ANUGRAHA NARAYAN SAMANTRAY
93	ABLAPL/9001/2017 1543/2023	RINKU @ UMAR ALI KHAN-MP	KHUSBU PANIGRAHI
94	ABLAPL/8966/2023 1544/2023	KUNA @ SUJIT KUMAR JENA-MP	KHUSBU PANIGRAHI
95	ABLAPL/8969/2023 1545/2023	RABINDRA JENA-MP	
96	ABLAPL/7009/2023 1546/2023	SULATA PANDA-MP	
97	ABLAPL/7138/2023 1547/2023	BHOLA NATH-MP	BISWA RANJAN NAYAK
98	ABLAPL/8971/2023 1548/2023	SANJAY KUMAR BHOI-MP	
99	ABLAPL/10500/2021 1549/2023	PARIKHIT NAIK-MP	
100	ABLAPL/5511/2020 1550/2023	SUNIL KUMAR AGARWAL-MP	
101	ABLAPL/7179/2023 1551/2023	PRAKASH MALLIK-MP	SUSHRUTA MOHANTY
102	ABLAPL/796/2020 1552/2023	SANJIT SAMAL-MP	BHABANI SHANKAR DASPARIDA
103	ABLAPL/4062/2023 1553/2023	SK. INTAJ-MP	
104	ABLAPL/4766/2023 1554/2023	JUGAL DAS@JAGA-MP	
105	ABLAPL/5722/2023 1555/2023	RAHASA NAIK-MP	
106	ABLAPL/14242/2019 1556/2023	KRISHNA KANT SAHU-MP	BASMATI PRADHAN
107	ABLAPL/5435/2023 1992/2023	PARSURAM PAN-MP	PRASANA KUMAR PANI
108	CRLA/930/2023 1993/2023	PARSURAM PAN-MP	PRASANA KUMAR PANI
109	CRLA/930/2023 1994/2023	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA, M/S ABHISHEK DASH
110	CRLA/301/2023 1995/2023	LABARA KUMURA-MP	JAGABANDHU SAHU
111	CRLA/932/2023 1996/2023	LABARA KUMURA-MP	JAGABANDHU SAHU
112	CRLA/932/2023 1997/2023	SAGAR PRADHAN-MP	RAJIB LOCHAN PATTNAIK
113	CRLA/934/2023 1998/2023	SAGAR PRADHAN-MP	RAJIB LOCHAN PATTNAIK
114	CRLA/934/2023 1999/2023	PURNA CHANDRA SAHOO-MP	PITAMBAR JENA
115	CRLA/935/2023 2000/2023	PURNA CHANDRA SAHOO-MP	PITAMBAR JENA
116	CRLA/935/2023 2001/2023	CHUNURAM MOHANTA-MP	RAMAKANTA PRADHAN
117	CRLA/394/2022 2002/2023	ANIL KUMAR MOHANTA-MP	RAJENDRA KUMAR PANIGRAHI
118	CRLA/936/2023 2003/2023	RAJENDRA KUMAR SINGH-MP	SOMANATH SATAPATHY
119	CRLA/822/2022 2004/2023	ANIL KUMAR MOHANTA-MP	RAJENDRA KUMAR PANIGRAHI
120	CRLA/936/2023 2005/2023	ANIL KUMAR MOHANTA-MP	RAJENDRA KUMAR PANIGRAHI

121	2006/2023 CRLA/937/2023	MD.GOLU@MD. GULJAR KHAN-MP	BISWAJIT NAYAK
122	2007/2023 CRLA/937/2023	MD.GOLU@MD. GULJAR KHAN-MP	BISWAJIT NAYAK
123	2008/2023 CRLA/15/2014	BIPIN BIHARI MOHANTY-MP	M/S.DHARANIDHAR NAYAK
124	2600/2023 CRLMC/3722/2023	DHOLA @ DEBENDRA PATSANI-MP	KABIRAJ PRADHAN
125	2601/2023 CRLMC/3723/2023	SANJAY KU. KAR@KARA-MP	PARTHA SARATHI NAYAK
126	2602/2023 CRLMC/3724/2023	GOLEKHA BIHARI DAS-MP	ARABINDA TRIPATHY
127	2603/2023 CRLMC/3728/2023	SANTOSH KUMAR BHOI @ SANTOSH BHOI-MP	JAGABANDHU SAHU
128	2604/2023 CRLMC/2135/2023	CHITARANJAN SETHY-MP	
129	2605/2023 CRLMC/3732/2023	DWARIKA PRASAD SATPATHY-MP	BISWA KUMAR MISHRA
130	2606/2023 CRLMC/3734/2023	GANESH DAS-MP	ARIJEET MISHRA
131	2607/2023 CRLMC/3736/2023	NARAYAN NAIK-MP	LAMBODOR ACHARI
132	2608/2023 CRLMC/3737/2023	BRAJA KISHORE BEHERA-MP	ANIRUDHA DAS
133	2609/2023 CRLMC/1559/2022	LOCHAN DALEI-MP	
134	2610/2023 CRLMC/3741/2023	GAJAPATI SAHU-MP	SATYABRATA PANDA
135	2611/2023 CRLMC/3742/2023	SOPHALI RANJAN SAHOO-MP	RAMDAS ACHARY
136	2612/2023 CRLMC/3751/2023	RASHMI REKHA SATAPATHY-MP	SATYA RANJAN MULIA
137	2613/2023 CRLMC/3752/2023	RAMAKANTA BHAL-MP	DEVASHIS PANDA
138	2614/2023 CRLMC/3753/2023	DURGA PRASAD MISRA-MP	PRATIK DASH
139	2615/2023 CRLMC/3755/2023	UPENDRA NATH MISHRA-MP	PRATIK DASH
140	2616/2023 CRLMC/3755/2023	UPENDRA NATH MISHRA-MP	PRATIK DASH
141	2617/2023 CRLMC/3756/2023	BIKASH CHANDRA PATTNAIK-MP	GANESH PRASAD SAMAL
142	2618/2023 CRLMC/3757/2023	BAIKUNTHA NATH PATNAIK-MP	PRATIK DASH
143	2619/2023 CRLMC/3757/2023	BAIKUNTHA NATH PATNAIK-MP	PRATIK DASH
144	2620/2023 CRLMC/3758/2023	KALI PRASAD MISHRA-MP	PRATIK DASH
145	2621/2023 CRLMC/3758/2023	KALI PRASAD MISHRA-MP	PRATIK DASH
146	2622/2023 CRLMC/3760/2023	SANJAYA BEHERA-MP	PRASANNA KUMAR MISHRA
147	2623/2023 CRLMC/3761/2023	PRASANTA KUMAR MAHAPATRA-MP	BISHNU PPRASAD PRADHAN
148	2624/2023 CRLMC/3762/2023	DILLIP KUMAR JENA-MP	SK. ZAFARULLA
149	2625/2023 CRLMC/3764/2023	D. RAJESH KUMAR-MP	BHARAT BHUSAN ROUSTRAY
150	2626/2023 CRLMC/3763/2023	ASHA DEVI GUPTA-MP	SUDEEP KUMAR SARANGI
151	2627/2023 CRLMC/3765/2023	MAHESWAR MALLICK @ MAHI-MP	BHARAT BHUSAN ROUSTRAY
152	2628/2023	RUPESH KUMAR GUPTA-MP	SUDEEP KUMAR SARANGIS

153	CRLMC/3767/2023 2629/2023	SAGAR SAHU-MP	PRANAB KUMAR PASAYAT
154	CRLMC/3768/2023 2630/2023	RANJAN KUMAR ROUT-MP	BIKRAM CHANDRA GHADEI
155	CRLMC/3769/2023 2631/2023	BHAGABAT PRASAD BHUYAN-MP	NIRAJ KUMAR SETHI
156	CRLMC/3550/2023 2632/2023	BIBHUTI BHUSAN MISHRA-MP	NIRAJ KUMAR SETHI
157	CRLMC/3551/2023 2633/2023	NITYANANDA MOHAPATRA-MP	BIBHU PRASAD DAS
158	CRLMC/3773/2023 2634/2023	TRIBIKRAM GHOSH-MP	
159	CRLMC/1999/2023 5547/2023	BIKASH SWAIN-MP	PRABHU PRASANNA BEHERA
160	WA/2051/2023 5548/2023	BIKASH SWAIN-MP	PRABHU PRASANNA BEHERA
161	WA/2051/2023 5549/2023	ASHISH KUMAR NAIK-MP	LAXMAN BHOI
162	WA/2052/2023 5550/2023	SUJATA MAHAPATRA-MP	RAMAKANTA SARANGI
163	WA/435/2022 5551/2023	STATE OF ODISHA-MP	SUMAN PATTANAYAK,A.G.A
164	WA/2054/2023 5552/2023	STATE OF ODISHA-MP	SUMAN PATTANAYAK,A.G.A
165	WA/2054/2023 5553/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
166	WA/2055/2023 5554/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
167	WA/2055/2023 5555/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G,A
168	WA/2056/2023 5556/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G,A
169	WA/2056/2023 5557/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G,A
170	WA/2056/2023 5558/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
171	WA/2057/2023 5559/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
172	WA/2057/2023 5560/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
173	WA/2057/2023 5561/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
174	WA/2058/2023 5562/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
175	WA/2058/2023 5563/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
176	WA/2058/2023 5564/2023	REENA NAYAK-MP	DR. JITENDRA KUMAR LENKA
177	WA/2059/2023 5565/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
178	WA/1780/2022 5566/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/1780/2022 5567/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/1780/2022 5568/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
181	WA/1780/2022 5569/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
182	WA/1780/2022 5570/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
183	WA/1780/2022 5571/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

184	5572/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
185	5573/2023 WA/2060/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
186	5574/2023 WA/2060/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
187	5575/2023 WA/2060/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
188	5576/2023 WA/2061/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
189	5577/2023 WA/2061/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
190	5578/2023 WA/2061/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
191	5579/2023 WA/1534/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
192	5580/2023 WA/2062/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
193	5581/2023 WA/2062/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
194	5582/2023 WA/2062/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
195	5583/2023 WA/2063/2023	STATE OF ODISHA-MP	Karunakar Das
196	5584/2023 WA/2063/2023	STATE OF ODISHA-MP	Karunakar Das
197	5585/2023 WA/2063/2023	STATE OF ODISHA-MP	Karunakar Das
198	5586/2023 WA/2066/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	SAIBRATA RATH
199	5587/2023 WA/2066/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	SAIBRATA RATH
200	5588/2023 WA/2066/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	SAIBRATA RATH
201	5589/2023 WA/2064/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
202	5590/2023 WA/2064/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
203	5591/2023 WA/2064/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
204	5592/2023 WA/2065/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
205	5593/2023 WA/2065/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
206	5594/2023 WA/2065/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
207	5595/2023 WA/2067/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
208	5596/2023 WA/2067/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
209	5597/2023 WA/2067/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
210	5598/2023 WA/2068/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
211	5599/2023 WA/2068/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
212	5600/2023 WA/2069/2023	HARBINDAR SINGH DEENGRA-MP	MANAS RANJAN DHAL
213	5601/2023 WA/2068/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
214	5602/2023 WA/2070/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
215	5603/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.

216	WA/2070/2023 5604/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
217	WA/2070/2023 5605/2023	THE PRINCIPAL SECY, W.R. DEPTT., ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
218	WA/2071/2023 5606/2023	THE PRINCIPAL SECY, W.R. DEPTT., ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
219	WA/2071/2023 5607/2023	THE PRINCIPAL SECY, W.R. DEPTT., ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
220	WA/2071/2023 12892/2023	DR. NIMAI CHARAN MISHRA-MP	SUCHETA GUMANSINGH
221	WP(C)/23014/2023 12893/2023	SOUMYA SAHOO-MP	HRUDANANDA MOHAPATRA
222	WP(C)/26999/2023 12894/2023	RIYANKA MALIK-MP	DURGESH NARAYAN RATH
223	WP(C)/36211/2021 12895/2023	SHATRUGHANA MOHARANA-MP	GYANENDRA KUMAR TRIPATHY
224	WP(C)/11198/2023 12896/2023	M/S. DHARITRI, RASULGARH-MP	SITANSHU MOHAN DWIBEDY
225	WP(C)/27005/2023 12897/2023	M/S BAJRANG POWER CONSTRUCTION, BBSR-MP	ASHOK DAS
226	WP(C)/27007/2023 12898/2023	M/S. MANOJ KUMAR MOHANTY-MP	KSHIROD KUMAR SAHOO
227	WP(C)/26996/2023 12899/2023	DAMAYANTI SAHOO-MP	PRATIK DASH
228	WP(C)/27011/2023 12900/2023	AMIYA KUMAR NAG-MP	BHOJARAJ SETHI
229	WP(C)/27014/2023 12901/2023	ZONAL MANAGER, UCO BANK, BBSR-MP	SUBRAT MISRA
230	WP(C)/24117/2023 12902/2023	ADHIR KUMAR SWAIN-MP	RAMANATH ACHARYA
231	WP(C)/27020/2023 12903/2023	ZONAL MANAGER, UCO BANK, BBSR-MP	SUBRAT MISRA
232	WP(C)/24117/2023 12904/2023	SK. ASAD ALI-MP	JAJATI KESHARI KHUNTIA
233	WP(C)/27023/2023 12905/2023	LINA PRADHAN-MP	M/S.RAJENDRA K.PRADHAN
234	WP(C)/24883/2012 12906/2023	DR.ABHISEK PRADHAN-MP	BABITA KUMARI PATTANAIAK
235	WP(C)/27026/2023 12907/2023	SABITA BEHERA-MP	M/S.RAJENDRA K.PRADHAN
236	WP(C)/24884/2012 12908/2023	DUKHABANDHU PRADHAN-MP	M/S.RAJENDRA K.PRADHAN
237	WP(C)/24885/2012 12909/2023	RATNAKAR SAHOO-MP	M/S.RAJENDRA K.PRADHAN
238	WP(C)/24886/2012 12910/2023	GANESH RAM @ GANESWAR RAM-MP	JAJATI KESHARI KHUNTIA
239	WP(C)/27028/2023 12911/2023	UMESH PRASAD SHIAL-MP	GYANA RANJAN SETHI
240	WP(C)/26845/2023 12912/2023	PRADEEP MOHANTA-MP	
241	WP(C)/22611/2023 12913/2023	CHAKRADHAR SETHY-MP	
242	WP(C)/22942/2023 12914/2023	RAM CHANDRA SWAMI CHARITABLE TRUST LOKANATH TRUST, PURUSHPUR, BBSR-MP	
243	WP(C)/27041/2023 12915/2023	GADHI INSTITUTE OF TECHNOLOGY AND MANAGEMENT, PURUSHPUR, BBSR-MP	
244	WP(C)/27040/2023 12916/2023	NIRAKAR BISWAL-MP	MANAS PATI
245	WP(C)/27042/2023 12917/2023	JOACHIM DUNG DUNG-MP	RAMA PRASHAN DASH
246	WP(C)/27043/2023 12918/2023	SASMITA MOHANTA-MP	
	WP(C)/24350/2023		



247	12919/2023 WP(C)/25103/2023	BASANT KUMAR NEPAK-MP	LALIT KUMAR MAHARANA
248	12920/2023 WP(C)/27047/2023	GAUTAM KUMAR SWAIN-MP	RUDRA NARAYAN PARIJA
249	12921/2023 WP(C)/25751/2020	REETANJALI SAHU-MP	PRAFULLA KUMAR RATH
250	12922/2023 WP(C)/21065/2018	KABITA PRADHAN-MP	M/S BHAKTA RANJAN BARICK
251	12923/2023 WP(C)/21065/2018	KABITA PRADHAN-MP	M/S BHAKTA RANJAN BARICK
252	12924/2023 WP(C)/27053/2023	GAYATRI SCIENCE HIGHER SECONDARY SCHOOL, BALASOR-MP	SURAMITA KUMAR DASH
253	12925/2023 WP(C)/27059/2023	KISHORE KAMAL SAMANTARAY-MP	ARUPANANDA GOSWAMY
254	12926/2023 WP(C)/27062/2023	TUKUNA BEHERA-MP	TUSAR KUMAR MISHRA
255	12927/2023 WP(C)/27063/2023	CHANDRADHWAJ PUTELE-MP	SUSHANTA KUMAR JOSHI
256	12928/2023 WP(C)/27067/2023	NANIGOPAL SATPATHY-MP	PRAVASH CH. JENA
257	12929/2023 WP(C)/22363/2023	DURGA PRASAD TRIPATHY-MP	SUKANTA KUMAR DALAI
258	12930/2023 WP(C)/27076/2023	P. NAGABHUSAN RAO-MP	PRASANTA KUMAR MISHRA
259	12931/2023 WP(C)/18008/2022	ASHOK KUMAR BEHERA (B)-MP	SASWATI MOHAPATRA
260	12932/2023 WP(C)/27078/2023	BALKRISHNA SABAR-MP	KAUSHIK SWAIN
261	12933/2023 WP(C)/27077/2023	CHINMAY MISHRA-MP	M.BALAKRISHNA RAO
262	12934/2023 WP(C)/26936/2023	M/S. THE MOTHER DIAGNOSTIC, CUTTACK-MP	TUNA SAHU
263	12935/2023 WP(C)/26639/2023	JALADHAR RAY-MP	
264	12936/2023 WP(C)/27080/2023	PRABHAKAR PATRO-MP	SOUBHAGYA KUMAR DASH
265	12937/2023 WP(C)/21106/2023	KRUSHNA CHANDRA MOHAPATRA-MP	DEEPALI MAHAPATRA
266	12938/2023 WP(C)/26995/2023	STRATEVISTA AUTOMOBILES PVT. LTD., KANIKACHAKRA-MP	KAMDEEP PAL
267	12939/2023 WP(C)/35236/2022	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
268	12940/2023 WP(C)/27086/2023	SIMANCHALA MOHAPATRA-MP	JYOTI PATNAIK
269	12941/2023 WP(C)/35237/2022	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
270	12942/2023 WP(C)/35818/2022	GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
271	12943/2023 WP(C)/27087/2023	M/S CITY SANITARY STORE, BBSR-MP	JANMEJAYA DASH
272	12944/2023 WP(C)/18014/2015	PRATAP KESHARI PATTANAIK-MP	M/S.SAMEER KU.DAS
273	12945/2023 WP(C)/27090/2023	UMERI DISTILLERY PVT. LTD, KORAPUT-MP	BIRAJA PRASANNA DAS
274	12946/2023 WP(C)/27094/2023	CHHABILA NAIK-MP	ALOK KUMAR PANDA
275	12947/2023 WP(C)/26961/2023	M/S SAI PRACHYA CONSTRUCTIONS, CUTTACK-MP	PRABODHA CHANDRA NAYAK
276	12948/2023 WP(C)/3725/2023	SHAKTI PRASAD RAY-MP	MAHESWAR MOHANTY
277	12949/2023 WP(C)/27107/2023	KALAKAR BAGHSINGH-MP	NIHAL RATH
278	12950/2023	KISHORE CHANDRA SWAIN-MP	DEEPALI MAHAPATRA

279	WP(C)/25102/2023 12951/2023	GITA RANI BISWAL-MP	DEEPALI MAHAPATRA
280	WP(C)/26829/2023 12952/2023	GITA RANI BISWAL-MP	DEEPALI MAHAPATRA
281	WP(C)/26829/2023 12953/2023	M/S.JAYA GURU MEDICAL STORE-MP	MR.DEBASIS TRIPATHY
282	WP(C)/9105/2015 12954/2023	PRANA JENA-MP	LAXMI PRASAD DWIVEDY
283	WP(C)/19577/2022 12955/2023	SANJAY @ SANJAYKUMAR PATRO-MP	BIPLAB P.B. BAHALI
284	WP(C)/8085/2023 12956/2023	SANTOSH KUMAR SAHOO-MP	M/S.BIJAY KUMAR PARIDA
285	WP(C)/10577/2015 12957/2023	SK.NASIM-MP	BHABANI SANKAR TRIPATHY 1
286	WP(C)/29126/2021 12958/2023	SANJEEB BARIK-MP	BHABANI SANKAR TRIPATHY (1)
287	WP(C)/17131/2022 12959/2023	SUSANTA KUMAR SETHI-MP	BHABANI SANKAR TRIPATHY (1)
288	WP(C)/17134/2022 12960/2023	SANTOSH CHANDRA PATTNAIK-MP	BHABANI SANKAR TRIPATHY (1)
289	WP(C)/17135/2022 12961/2023	DR.TRIBIKRAM DEBATA-MP	SUCHETA GUMANSINGH
290	WP(C)/27118/2023 12962/2023	BAURIBANDHU JENA-MP	BHABANI SANKAR TRIPATHY (1)
291	WP(C)/26171/2023 12963/2023	M/S.SAHU ENTERPRISER-MP	
292	WP(C)/2781/2014 12964/2023	ANANTA KUMAR THAMB-MP	SUSANTA SEKHAR PARIDA
293	WP(C)/27119/2023 12965/2023	STATE BANK OF INDIA, KEONJHAR BRANCH-MP	AKHYAYA KUMAR MISRA
294	WP(C)/27120/2023 12966/2023	SESHADEV BHUTIA-MP	BIBHU PRASAD MOHANTY
295	WP(C)/27122/2023 12967/2023	SUBHASMITA DASH-MP	SUBHADUTTA ROURAY
296	WP(C)/27125/2023 12968/2023	ABANTEE RANA-MP	DIGAMBARA MISHRA
297	WP(C)/27127/2023 12969/2023	SHIBA SUNDAR SAHOO-MP	SUBHADUTTA ROURAY
298	WP(C)/27130/2023 12970/2023	KRUSHNA CHANDRA MALLICK-MP	BISWAJIT MOHAPATRA
299	WP(C)/27131/2023 12971/2023	DR.BISWANATH AGRAWALA-MP	AVIJIT PAL
300	WP(C)/18746/2023 12972/2023	BRAHMANANDA PANDA-MP	KANANBALA ROY CHOUDHURY
301	WP(C)/27136/2023 12973/2023	M/S. RAJPATH SERVICES, KHURDA-MP	JAYDEEP PAL
302	WP(C)/27137/2023 12974/2023	BRAHMANANDA PANDA-MP	KANANBALA ROY CHOUDHURY
303	WP(C)/27139/2023 12975/2023	UDHABA PADHIARY-MP	BHABANI SANKAR TRIPATHY (1)
304	WP(C)/27141/2023 12976/2023	SUBHRANSU SEKHAR DASH-MP	M/S.SURYA NARAYANN PATNAIK
305	WP(C)/999/2020 12977/2023	KISHOR KUMAR DAS-MP	KANANBALA ROY CHOUDHURY
306	WP(C)/27142/2023 12978/2023	DAMODAR PADHY-MP	CHANDRA SEKHAR PANDA
307	WP(C)/27608/2022 12979/2023	GOURANGA SUBUDHI-MP	M/S.U.C.MISHRA
308	WP(C)/6967/2017 12980/2023	DR. NIRANJAN NAYAK-MP	PRABUDDHA KUMAR PATTANAIAK
309	WP(C)/27146/2023 12981/2023	JAGARA SINGH KAWAR-MP	UPENDRA KUMAR SAMAL
	WP(C)/4884/2014		

310	12982/2023 WP(C)/33167/2022	THE MD, OMFED, BBSR-MP	SATYA SUNDAR KANUNGO
311	12983/2023 WP(C)/22863/2023	SUDAM CHARAN SETHI-MP	BISWAJIT PARIDA
312	12984/2023 WP(C)/23418/2021	HARIHAR SAHOO-MP	
313	12985/2023 WP(C)/27175/2023	KANTHAMANI BISWAL-MP	ULLASH CHANDRA MOHANTY
314	12986/2023 WP(C)/7494/2022	MANORANJAN DEO-MP	G.S.NAMTOAR
315	12987/2023 WP(C)/16195/2023	KELU CHARAN PAIKARAY-MP	KELU CHARAN PAIKARAY (IN PERSON)
316	12988/2023 WP(C)/20123/2023	MADAN MOHAN JENA-MP	
317	12989/2023 WP(C)/19729/2023	KISHORE KUMAR JENA @ KISHORE MOHAN JENA-MP	
318	12990/2023 WP(C)/12569/2023	ASWINI SAHU-MP	NIRAJ KUMAR SETHI
319	12991/2023 WP(C)/27195/2023	MADAN MOHAN PRADHAN-MP	SUKANTA KUMAR DALAI
320	12992/2023 WP(C)/27211/2023	BHABANI SHANKAR JOSHI-MP	MANOJ KUMAR MOHANTY
321	12993/2023 WP(C)/27212/2023	MANAGOBINDA PRADHAN-MP	SHIVSANKAR MOHANTY
322	12994/2023 WP(C)/27214/2023	M/S T.T.TOUR AND TRANSPORT, BBSR-MP	AVIJIT PAL
323	12995/2023 WP(C)/27214/2023	M/S T.T.TOUR AND TRANSPORT, BBSR-MP	AVIJIT PAL
324	12996/2023 WP(C)/27215/2023	NIGAMANANDA W SELF HELP GROUP, KENDRAPARA-MP	BHABANI PRASAD SAMAL
325	12997/2023 WP(C)/23499/2023	NARAYAN DASH-MP	RAJJEET ROY
326	12998/2023 WP(C)/27217/2023	SURYANARAYAN MISHRA-MP	BIDYADHAR MISHRA
327	12999/2023 WP(C)/27216/2023	MAMATA SWAIN-MP	ASHOK KUMAR BEHERA
328	13000/2023 WP(C)/27218/2023	RAJAT KUMAR BARIK-MP	GOURI MOHAN RATH
329	13001/2023 WP(C)/27217/2023	SURYANARAYAN MISHRA-MP	BIDYADHAR MISHRA
330	13002/2023 WP(C)/27150/2023	APNA KITCHEN, KANTABANJI-MP	SASWAT KUMAR ACHARYA